

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, MAYURBHANJ

No. 129 /Judicial, Dt. 09/01/25 //

To

The Advocate General, Odisha, Cuttack.

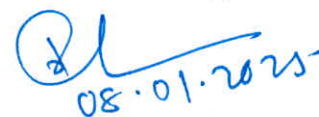
Sub:- O. A. No. 145/2024/ EZ - filed by Sapan Kumar Ghosh
-Vrs- State of Odisha & others.

Sir,

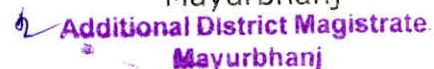
In inviting reference to the subject cited above, I am to submit herewith the joint field visit report on alleged site M/s Das Cold Storage, Palbani, Baripada by the constituted Committee as per order dt.25.07.2024, order dt.27.08.2024, order dt.04.12.2024 of the Hon'ble National Green Tribunal (EZ), Kolkata passed in O.A No.145/2024/EZ in shape of Affidavit sworn by the Collector & District Magistrate, Mayurbhanj for appraisal the Hon'ble National Green Tribunal (EZ) on the next date of hearing i.e 30.01.2025.

It is therefore requested that steps may kindly be taken to appear before the Hon'ble National Green Tribunal (Eastern Zone), Kolkata along with the joint field visit report on affidavit and defend the case on behalf the Addl. Chief Secretary to Govt. Forest Environment & Climate Change Department, Odisha (O.P. No.1) and the Collector & District Magistrate, Mayurbhanj (O.P. No.2).

Yours faithfully,


08.01.2025

Additional District Magistrate,
Mayurbhanj

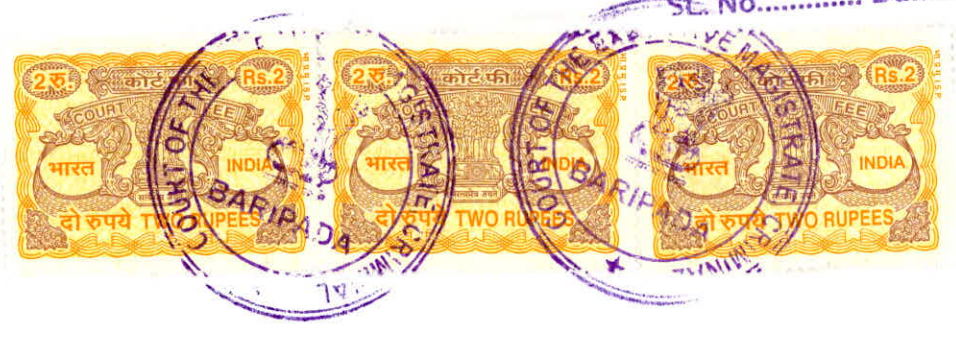

Additional District Magistrate
Mayurbhanj

Enclosure :-

Page No. 1 to 4(Annexure - A)

Page No. 3 to 6(Annexure -A/2)

58, 70, 72, 74



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA.

O.A NO.145 OF 2024/EZ

Sapan Kumar Ghosh

Applicant(s)

Versus

State of Odisha & others

Respondent(s)

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By the Respondent No.2 through

Place: Cuttack

Date:

[Signature]
8/11/25
Executive Magistrate
Sub-Collector Office
Mayurbhanj

[Signature]
Addl Standing Counsel
Advocate

AFFIDAVIT
Sl. No. 87 Dt. 08/01/25



**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA.
O.A NO 45 OF 2024/EZ**

Sapan Kumar Ghosh

Applicant(s)

Versus

State of Odisha & others

Respondent(s)

**AFFIDAVIT PURSUANT TO THE
ORDER DT. 04.12.2024**

I, Sri Hemakanta Say, aged about 37 years, S/o- Late Hinduram Say, at present working as Collector & District Magistrate, Mayurbhanj At/PO- Baripada, Dist -Mayurbhanj, State- Odisha, do hereby solemnly affirm & state as follows: -

Hemakanta Say

1. That, I am swearing this affidavit in compliance with order dt.25.07.2024, dt.27.08.2024 and dt.04.12.2024 passed by the Hon'ble National Green Tribunal (EZ), Kolkata.
2. That, it is respectfully submitted that this Hon'ble Tribunal vide order dt.25.07.2024 has constituted a committee comprising of the following members.:-

a) Senior Scientist from Odisha State Pollution Control Board

[Signature]
Executive Magistrate
Sub-Collector Office
Baripada, Mayurbhani

[Signature]
AOLV

- b) District Magistrate, Mayurbhanj or his representative officer not below the rank of Additional District Magistrate (ADM) and
- c) Representative of Factories and Broiler, Odisha.



The operative portion of the order dt. 25.07.2024 is quoted hereunder,

" The Committee shall visit the site in question and submit its factual and action taken report with regard to the allegation made. The District Magistrate, Mayurbhanj shall be the Nodal Body for all logistic purposes and shall file the Inspection report of the committee on affidavit"

Hemanta Sanyal

3. That, in obedience to the order of the Hon'ble Tribunal, the following members were nominated for the Committee.

1. Er. Manmohan Murmu, Regional Officer, Balasore, (Representative of the State Pollution Control Board, Odisha)
2. Sri Netrananda Mallik, Additional District Magistrate, Mayurbhanj (Representative of Collector & District Magistrate, Mayurbhanj).
3. Sri Kedarnath Hansdah, Asst. Director, Factories & Broiler (Representative of Factories & Broiler, Odisha)

*BY
ADM*

[Signature]
8/11/2025
Executive Magistrate
Sub-Collector Office
Baripada, Mayurbhani



4. That in pursuance to the direction of the Hon'ble Tribunal, the Committee has inspected the alleged site on 22.08.2024 at about 12.30 PM.

5. That, in obedience to the order dt.25.07.2024 passed by the Hon'ble

Tribunal, the Joint committee report along with its enclosures are filed herewith for kind perusal.

Copy of the joint Committee report along with its enclosures are enclosed here with as Annexure-A/2.

6. That, the contents of the above paragraphs are true and correct to the best of my knowledge as derived from the official records so also field enquiry report of the Joint Committee and that nothing material has been concealed there from.

Identified by

[Handwritten signature]

Advocate
**GOVERNMENT PLEADER
Mayurbhanj, Baripada**

[Handwritten signature]

Collector & District Magistrate
DEPONENT
Mayurbhanj

CERTIFICATE

Certified that Cartridge papers are not available.

[Handwritten signature]
8/11/2025
Executive Magistrate
Sub-Collector Office
Baripada, Mayurbhanj

CUTTACK
DATE: 28.1.25

[Handwritten signature]
ADVOCATE



VERIFICATION

I, Sri Hemakanta Say, aged about 37 years, S/o- Late Hinduram Say at present working as Collector & District Magistrate, Mayurbhanj, At/PO- Baripada, Dist- Mayurbhanj, State- Odisha do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records so also field enquiry report of the joint Committee that nothing material has been concealed therefrom.

Verified at Baripada on this 8th January, 2024.

[Handwritten signature]
**GOVERNMENT PLEADER
Mayurbhanj, Baripada**

[Handwritten signature: Hemakanta Say]
**VERIFICANT Collector & District Magistrate
Mayurbhanj**

affirm before me on the
8th Jan 2025.....in the O/o
B. Pradhan.....O.A.S./ORS
Executive Magistrate, Baripada. The depo-
nent was identified by Sr. Govt. Pleader H.K. Panigrahi
Advocate, Baripada at the court room,
content was read over to the affirment
understood the facts & admitted.

[Handwritten signature]
**Executive Magistrate
Sub-Collector Office
Baripada, Mayurbhanj**
8/1/2025

JOINT INSPECTION REPORT CONDUCTED BY THE A.D.M., MAYURBHANJ (REPRESENTATIVE OF COLLECTOR & DISTRICT MAGISTRATE, MAYURBHANJ) ENGINEER. MANMOHAN MURMU (REPRESENTATIVE OF SPCB, ODISHA), KEDAR NATH HANSDAH, ASST. DIRECTOR, FACTORIES AND BOILER (REPRESENTATIVE OF DIRECTOR, FACTORIES AND BOILER) ON 22.08.2024 ON M/S DAS COLD STORAGE, PALBANI, BARIPADA.

Pursuant to the order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata on dt. 25.07.2024 in OA No.145/2024/EZ -filed by Sapan Kumar Ghash, a committee was constituted comprising of Additional District Magistrate, Mayurbhanj (Representative of Collector & District Magistrate, Mayurbhanj), Engineer Manmohan Murmu (Representative of State Pollution Control Board, Odisha) and Sri Kedarnath Hansdah, Asst. Director, Factories & Boiler (Representative of Factories and Boiler, Odisha).

The Committee visited the site of M/S Das Cold Storage, Palbani, Baripada on dt. 22.08.2024 at about 12.30 P.M & made a joint inspection of the Cold storage and its periphery. The Proprietor of the Cold Storage Sri Girish Chandra Das was present during inspection.

On verification of the documents of the cold storage it is found that, the Cold storage is existed over Plot No. 406 & 407 under Khata No. 135/54 measuring Ac.0.74 dec in Mouza- Sripadganj of Baripada Tahasil recorded in the name of Sri Girish Chandra Das S/O Trinath Das (Copy enclosed as **Annexure-A**). It is evident from the Udyog Aadhaar issued by the Ministry of Micro, Small & medium Enterprises, Govt. of India, the Cold storage has been operating since 02.03.1980 (**Annexure-B**). The capacity of the Cold storage is to store 33000 quintals of commodities at any point of time. It is noticed that the Directorate of Factories & Boilers, Odisha has last renewed the License of the Cold storage on dt. 12.03.2021 from 1st January'2022 to 31st December'2026 (**Annexure-C**). The Baripada Municipality has also issued Trade License Certificate in favour of Sri Girish Chandra Das to carry on Cold Storage business in the name of M/S Das Cold storage which is valid up to 27.07.2027 (**Annexure-D**). It is observed that the Cold Storage has been last inspected by certified competent Person Er. Soumyakanta Das on dt. 30.05.2023 and has submitted his testing Report regarding Examination, Testing and certification of pressure vessels as per Factories Act'1948 and has stated that the Ammonia Receiver Tank-1 is in good condition and no external defects found during the examination (**Annexure-E**). All the required fittings /appliances are provided as per rule. Further One Sri Ramesh Kumar Gupta Certified Competent Civil Engineer has issued a Certificate of stability of the building of the Cold storage on dt. 18.01.2021 stating that the

True copy of the report

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

building is structurally sound and its stability will not be endangered by its use as factory /Cold storage (**Annexure-F**) . However, it is noticed that the proprietor of the unit has not obtained consent from the State Pollution Control Board, Odisha as required under Water (P&CP) Act,1974 and Air(P&CP) Act,1981 for establishment and operation of the Cold Storage. In this connection the statement of the Proprietor was that as the Cold Storage is more than 40 years old ,CTO was not mandatory at that time for which he has not obtained the Consent from State Pollution Control Board.

The member of the Committee entered inside the Cold storage and observed that the store chamber is empty .No commodities were stored in the cold storage. The Cold storage was not operating .Three nos of Compressor are found idle and the 'V' belt are detached from the connected Motors and two nos of Ammonia receiver Tank were found empty. The proprietor expressed that the Cold storage is not operating since January'2024. In order to verify the veracity of his statement, he was asked to produce the Electricity bill of the Cold storage for the period from February'2023 to July'2024. Verified the electricity bill of the Cold storage relating to period from Feb-2023 to July-2024(**Annexure-G to Annexure-X**) .The month-wise bill amount of the Cold storage is as follows.

1	Feb-2023	33449.15
2	Mar-2023	150971.36
3	Apr-2023	92831.94
4	May-2023	60282.32
5	Jun-2023	74979.97
6	Jul-2023	74054.19
7	Aug-2023	72425.98
8	Sep-2023	70677.25
9	Oct-2023	68463.25
10	Nov-2023	55086.37
11	Dec-2023	41105.98
12	Jan-2024	34162.45
13	Feb-2024	17757.52
14	Mar-2024	15589.90
15	Apr-2024	17369.31
16	May-2024	-522.11
17	Jun-2024	14089.35
18	Jul-2024	14729.36

True copy attested

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

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१ ३ ३

Thus, the bill amount shows that from Jan-2024 onwards the Cold storage is not in operation as the electricity charge has been reduced considerably. However, all the plant and machinery including cold chambers (02 nos) were found in position. The Plant and machinery include 03 nos of Ammonia Gas Compressors, 1 No. DG Set (30 KVA) ,1 No 40 HP Diesel Engine to drive the Compressor, Ammonia Storage Tank (02 Nos with combined capacity of 2500 kg), Cooling tower and accessories .The Committee inspected all machineries and equipment installed in the Cold Storage like Ammonia storage tank area, refrigeration equipment assembly, Loading and unloading site ammonia gas transmission pipe line .No ammonia gas was found in the process equipment during the visit as ascertained from gas level indicator. No sign of Ammonia gas leakage was noticed or felt during inspection of the cold storage and its periphery. The pressure vessel is installed under the shed and it was not exposed to weather or to damp. The Proprietor Sri Das was asked if the unit (Cold Storage) is not in operation since January'2024,there must be some left out Ammonia gas in the Gas tank.In his reply he stated that the left out Ammonia gas was depleted by competent technician and the gas chamber has been made empty.

From the visit observation of the site of M/S Das Cold Storage,Palbani,Baripada,the Committee came to the conclusion that the allegation made by the petitioner regarding leakage of Ammonia gas from the Cold Storage Unit is not true and is not based on fact.

Er. Manmohan Murmu
Signature of
Er. Manmohan Murmu
(Rep.of SPCB,Odisha)

Kedarnath Hansdah
Signature of
Kedarnath Hansdah, Asst. Director
(Rep. of Factories &Boiler,Odisha)

A.D.M., Mayurbhanj
Signature of
A.D.M.,Mayurbhanj
(Rep. of Collector & DM,Mayurbhanj)

Countersigned

629/18
Collector & District Magistrate
Mayurbhanj.

True copy attached

Thapa
Deputy Collector, Judicial
Collectorate, Mayurbhanj

Records of Rights

Mouza : Sripadganj
Police Station : Baripada
Police Station Number : 110

Tahsil : Baripada
Tahsil Number: 997
District : Mayurbhanj

Name of Land Owner and Khata Number		Government of Odisha Khata Number 1				
1) Khata Serial Number		135/54				
2) Tenant's Name, Father's Name, Caste and Residence		Girish Chandra Das S/O:Srinath Das Caste: Baishnaba Residence: Own Village				
3) Lease						
4) Tax:	Water Tax	Rent	Cess	Nistar Cess and other Cess, if any	Total	5) Details sequential order of Tax
		222.00	166.50		388.50	
6) Special conformity if any		The Khata No.135/54 of Mouza-Sripadganj has been created on the basis of Mutaton Case No.6806/1995 from Khata No. 135/45. Further the RT name was substituted to Girish Ch. Das, S/o Trinath Das as per Mutation Case No.888/2013 and all the conditions allowed as per lease Deed No. 44 dt.04.11.2006 up to 99 years.				
BLANK SPACE FOR STAMPING						
Last Publication date -						
Estimated date of Tax -						

True copy attached

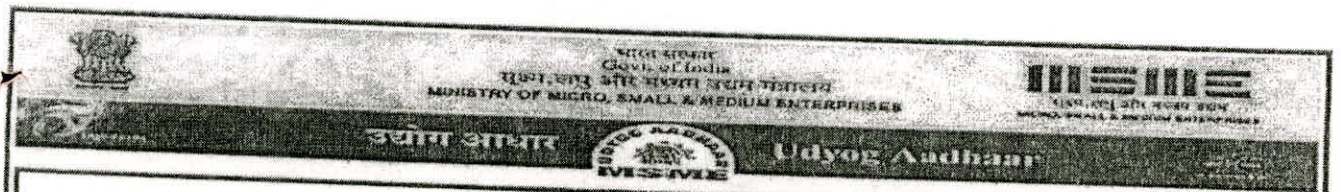
(Signature)
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

Khata Seriel Number: 135/54		Mouza : Sripadganj			District : Mayurbhanj	
Plot Number and Chak Number	Kisam and Plot Tax	Details of Kisam and Chouhadi	Area			Remarks
			Area	Dec.	Hect.	
7	8	9	10	11	12	
406	Gharabari - 1	Cold Storage	0	1400		
407	Gharabari - 1	Cold Storage	0	6000		
2 plots			0	7400		

This copy attested

(Signature)

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



E	Type of Enterprise	Micro	Small	Medium
	Manufacturing	A	B	C
	Services	D	E	F
	UAM No.	OD22E0002059		
GM-DIC - MAYURBHANJ				

Udyog Aadhaar Memorandum

- 1. Aadhaar Number
- 2. Name of Entrepreneur
GIRISH CHANDRA DAS
- 3. Social Category
GENERAL
- 4. Name of Enterprise
M/S DAS COLD STORAGE
- 5. Type of Organization
Proprietary
- 6. Postal Address
M/S DAS COLD STORAGE PROP-VGIRISH CHANDRA DAS SRIPADGANJ, PALBANI, BARIPADA
- 7. Date of commencement
02/03/1980
- 8. Previous Registration details-If any
02/03/1980
- 9. Bank Details
**IFS Code: XXXXXXXX
Bank Account: XXXXXXXXXX**
- 10. Major Activity
SERVICES
- 11. National Industry Classification Code
WAREHOUSING OF REFRIGERATED (COLD STORAGE)
- 12. Persons employed
15
- 13. Investment (Plant & Machinery / Equipment's)
200(Rs. in Lakhs)
- 14. District Industry Centre
MAYURBHANJ

I hereby declare that information given above is true to the best of my knowledge. Any information, that may be required to be verified, shall be provided immediately before the concerned authority.



True Copy attested

(Signature)

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



DIRECTORATE OF FACTORIES & BOILERS, ODISHA
REGISTRATION AND GRANT / RENEWAL OF LICENCE TO WORK A FACTORY

[See Rule 5 (1 - a)]

Registration No: **MJ-76**

Fees : Rs. 15000.00/-

Serial No : **01919**

Licence is hereby granted to Sri. **Girish Ch Dash** valid only for the licensed premises shown on approved plan no **N/A Dt 12/03/2021** are situated at **Baripada Dist Mayurbhanj** for use as a Factory manufacturing **Cold Storage** under the name M/s. **DAS COLD STORAGE** employing not more than **30** persons on any one day during the period and using motive power not exceeding **79.822K.W.** subject to the provisions of the Factories Act, 1948 and Rules made thereunder for a period of **five years**.

This licence shall remain in force from **1st January 2022** till **31st December 2026**

The **12th March 2021**

Chief Inspector of Factories,
Odisha

N.B.- Any change in manpower / motive power / manufacturing process / occupier be promptly notified in the prescribed manner to the Chief Inspector.

[In the said rules in rule 7, the form 4A in sub-rules 4 shall be substituted as in Rule 5(I) (a)]

Note : This is a system generated renewal Licence certificate as per Rule 15(2) of The Factories Act, 1948 Amendment Rules, 2020.

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



Trade License Certificate

This License is Issued U/S 617 of OMC & U/S 337 of OM Act

License No.:- TL/BRP/2022-08-04/012756

Application No.:- TL-BRP-2022-07-27-025015

Valid from:- 27/07/2022

Valid up to:- 27/07/2027

Particulars of License

Trade Name	M/S DAS COLD STORAGE
Trader Owner	GIRISH CHANDRA DAS
Trade Premises (Address): -	PALBANI, NEAR NH 16, BARIPADA, Baripada, Baripada
Trade Type	Cold Storage
Trade Purpose	BUSINESS
License Fee	Rs 5000 received on 04/08/2022, Receipt No - 08/2022-23/485099
License Issue Date	04/08/2022

DISCLAIMER

1. This license is granted solemnly on basis of documents submitted and self-certification. If any of the statements of undertaking/self-declaration are subsequently found otherwise, the License is liable to be cancelled/ revoked for all intents and purposes forthwith while forfeiting the fee.
2. Applicant shall be liable for legal and penal action for obtaining license fraudulently by making false averments and further in this regard will not amount to permission for change of land use of premises in question.



By Order of Anya Das
Authorized Officer
Baripada Municipality

Signature valid
Digitally Signed
Name: Anya Das
Date: 04-Aug-2022 11:59:32
Location: Odisha

True copy attached

Anya Das
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

TEST REPORT

ON

EXAMINATION, TESTING & CERTIFICATION OF
PRESSURE VESSELS
(As Per Factories Act 1948)

M/s DAS COLD STORAGE

**At/Po- Palbani, Baripada,
Mayurbhanj, Odisha**

BY

KD ENGINEERING CONSULTANT AND SERVICES

M-55, KAPILA PRASAD, PHASE-II

BHIMATANGI, BHUBANESWAR

751002

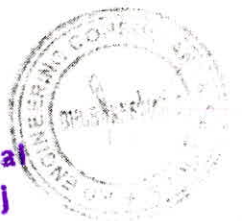
Email-kdcs0054@gmail.com

kdcs54@rediffmail.com

Mob-9439809364, 9437386631

True copy attested by

[Signature]
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



INDEX

M/s Das Cold Storage

At/Po – Palbani, Baripada, Dist – Mayurbhanj, Odisha

SL NO	EQUIPMENT	DESCRIPTION	INSPECTION DATE	STARTING DATE	Due Date
1	Ammonia Receiver Tank	Name: Ammonia Receiver Tank-1 ID No- DCS/ART/001 Size: Length 5750 mm X Outer Dia 637 mm (APPROX) Location – Outside Machine Room	30.05.2023	30.05.2023	29.11.2023
2	Oil Separator Tank	ID No- DCS/OST/001 Size: Height 1700 mm X Outer Dia 445 mm(APPROX) Location - Outside the machine room	30.05.2023	30.05.2023	29.11.2023
3	Oil Separator Tank	ID No- DCS/OST/002 Size: Height 1700 mm X Outer Dia 445 mm(APPROX) Location - Machine room	30.05.2023	30.05.2023	29.11.2023
4	Oil Separator Tank	ID No- DCS/OST/003 Size: Height 1100 mm X Outer Dia 445 mm(APPROX) Location - Machine room	30.05.2023	30.05.2023	29.11.2023
5	Oil Separator Tank	ID No- DCS/OST/004 Size: Height 1100 mm X Outer Dia 445 mm(APPROX) Location - Machine room	30.05.2023	30.05.2023	29.11.2023
6	Condenser	ID No- DCS/COD/001 Size: 50 mm dia (20 Line X 12 Row) Location – Near Machine Room	30.05.2023	30.05.2023	29.11.2023
7	Accumulator tank	ID No- DCS/ACU/001 Size: 1300 mm HT X 429 mm dia (approx) Location – Cold Store-1	30.05.2023	30.05.2023	29.11.2023
8	Accumulator tank	ID No- DCS/ACU/002 Size: 1300 mm HT X 429 mm dia (approx) Location – Cold Store-1	30.05.2023	30.05.2023	29.11.2023
9	Accumulator tank	ID No- DCS/ACU/003 Size: 1300 mm HT X 429 mm dia (approx) Location – Cold Store-2	30.05.2023	30.05.2023	29.11.2023
10	Accumulator tank	ID No- DCS/ACU/004 Size: 1300 mm HT X 429 mm dia (approx) Location – Cold Store-2	30.05.2023	30.05.2023	29.11.2023
11	Inlet Pipe Line connected to ammonia receiver tank	ID No- DCS/INP/001 Size: 50 mm dia x 20 mtr (approx) Location – Outside Machine Room	30.05.2023	30.05.2023	29.11.2023
12	Outlet Pipe Line connected to ammonia receiver tank	ID No- DCS/OLP/001 Size: 50 mm dia x 20 mtr (approx) Location – Outside Machine Room	30.05.2023	30.05.2023	29.11.2023

True copy attached

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

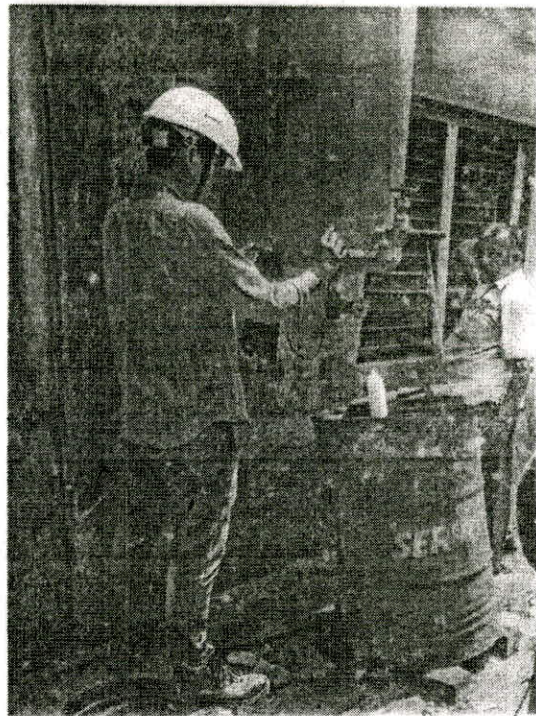
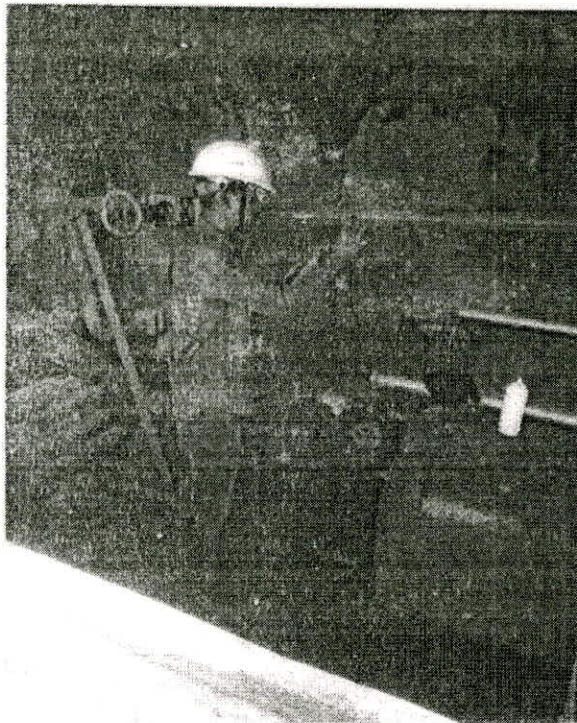
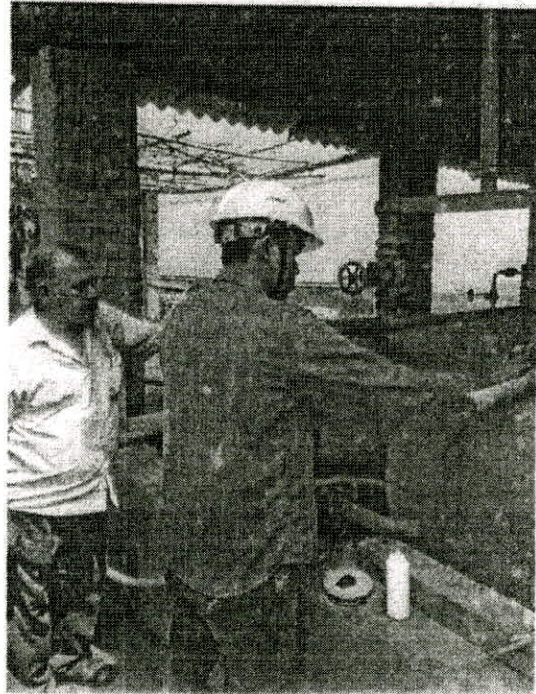
TEST PHOTOGRAPHS

Travelling attached

(Signature)

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

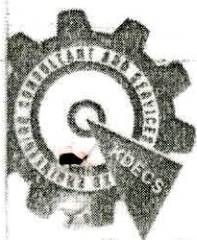
Testing Photograph of M/s Das Cold Storage, At/Po – Palbani, Baripada, Dist – Mayurbhanj Odisha



True copy attested

(Signature)
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

(Signature)
KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT

(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1.	Name of occupier (or factory)	Mr Girish Chandra Das		
2.	Situation and address of factory	M/s Das Cold Storage At/Po – Palbani, Baripada Dist - Mayurbhanj Odisha		
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Ammonia Receiver Tank-1 ID No- DCS/ART/001 Size: Length 5750 mm X Outer Dia 637 mm (APPROX) Location – Outside Machine Room		
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Not Available		
5.	Nature of process in which it is used	For Cold Storage		
6.	Particulars of pressure vessel or plant.			
	a) Date of construction	Data Not Available		
	b) Thickness of walls	Thickness of Wall as per Manufacturer		
		Cylindrical Portion Not Available	Dished End (A) Not Available	Dished End (B) Not Available
		Original thickness data not available		
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available		
	d) Maximum permissible working pressure recommended by the manufacturer.	15 kg/cm ²		
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	18 kg/cm ²		
7.	Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test.		
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed		
9.	What parts (if any) were inaccessible?	Internal inaccessible		
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done 		
		Cylindrical Portion 10.2 mm	Dished End(A) 12.1 mm	Dished End (B) 12.3 mm
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	External: <ul style="list-style-type: none"> • Ammonia Receiver Tank-1 is in good condition and no external defects found during the examination. Internal: Inaccessible		
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules		

Truly attested

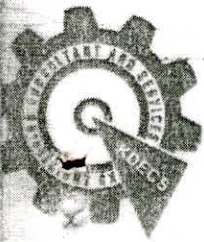
Deputy Collector, Judicial
Collectorate, Mayurbhanj

Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factory Act, 1947)
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-58, Kapilaprasad Phase-2, Bhubaneswar, Odisha

Tel: 09439809364 E-Mail: kdcs@rediffmail.com



13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	It was observed that, the SRV is set at 18 kg/cm ² , whereas the maximum permissible design pressure is 18 Kg/cm ² and the normal working range of the pressure is 15 Kg/cm ²
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	<ul style="list-style-type: none"> • The SRV & Pressure Gauge need to be calibrated at least once a year. • Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date.
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 10.2 mm • Lowest Thickness of Dished End-A: 12.1 mm • Lowest Thickness of Dished End-B: 12.3 mm • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations	<ul style="list-style-type: none"> • Safety valve & pressure gauge should be checked in every shift during operation • Recommended for installation of online sensor system for Ammonia gas. • Hydrostatic pressure test should be conducted as per guide line of factory act.

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Ammonia Receiver Tank-1**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

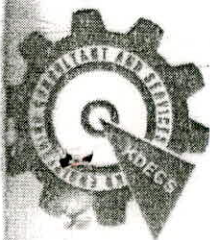
Sign of Soumyakanta Das
Certificate No -174 (G)

True copy attested

(Signature)
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech),Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II,Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631



SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON

- | | |
|--|---|
| 1. Name and address of the Factory | : M/s Das Cold Storage
At/Po – Palbani, Baripada
Dist - Mayurbhanj
Odisha |
| 2. Name of the Occupier or Factory Manager | : Mr. Girish Chandra Das |
| 3. Nature of Manufacturing Process | : Cold Storage |
| 4. Name of the competent person with name of The institution /agency he belongs to | : Er Soumyakanta Das |
| 5. Date (s) of inspection visit of the competent Person | : 30.05.2023 |
| 6. Name and designation of the management's Representative who was present during tests And examination by the competent person | : Mr Kartikeswar Parida (Manager) |
| 7. Section (s) Factories Act , 1948 and /or rule(s) Of Odisha Factories Rules, 1950 under which Certificate is issues | : Issued in pursuance of sec 31 of the Factories Act 1948 |
| 8. Details of the area / department for which the Structure / building area inspected and examined By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules ,1950) | : N.A. |
| 9. Approved drawing numbers which are referred By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules , 1950) | : N.A. |
| 10. Details of the item along with identification mark, If any , which is tested / examined (only for Certificate issued under Section 28 ,29 and 31 of Factories Act , 1948) | : Name- Ammonia Receiver Tank- 1 no |
| 11. Details of area /section where confined space is Examined (only for certificate issued under Section 36 of Factories Act, 1948) | : N. A. |


Three copy attached

(Signature)

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

12. Brief description of the procedure of test
And examination

: Through Visual Examination and Thickness
testing through ultrasonic meter along with
Checking of safety valve, pressure gauge and
Connected pipe lines.


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DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of the Competent Person with Date

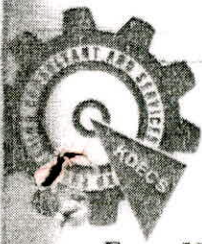
Certified that the Tests and Examination
Was carried out in my presence



Attested Signature of Management's representative
With Name and Designation

True copy attested



**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT
(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1.	Name of occupier (or factory)	Mr Girish Chandra Das		
2.	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha		
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Oil Separator Tank-1 ID No- DCS/OST/001 Size: Height 1700 mm X Outer Dia 445 mm(APPROX) Location - Outside the machine room		
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available		
5.	Nature of process in which it is used	For Cold Storage		
6.	Particulars of pressure vessel or plant.			
	a) Date of construction	Data Not Available		
	b) Thickness of walls	Thickness of Wall as per Manufacturer		
		Cylindrical Portion Not Available	Dished End (A) Not Available	Dished End (B) Not Available
		Original thickness data not available		
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available		
	d) Maximum permissible working pressure recommended by the manufacturer.	15 Kg/cm ²		
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer		
7.	Date of last hydrostatic test (if any) and pressure applied	Present data Not Available so Recommended for Hydrostatic Pressure Test.		
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed		
9.	What parts (if any) were inaccessible?	Internal inaccessible		
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done 		
		Cylindrical Portion	Dished End (T)	Dished End (B)
		8.6 mm	9.1 mm	9.0 mm
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	<u>External:</u> <ul style="list-style-type: none"> • Oil Separator Tank-1 is in good condition and no external defects found during the examination. <u>Internal:</u> Inaccessible		
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules		


Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act.)
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilprasad, Phase-2, Bhubaneswar, Odisha

Tel. : 09439809364 E-Mail: kdecso@rediffmail.com


Deputy Collector, Judicial
Collectorate, Mayurbhanj



13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	Found OK
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 8.6 mm • Lowest Thickness of Dished End-T: 9.1 mm • Lowest Thickness of Dished End-B: 9.0 mm • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Oil Separator Tank-1**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech),Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II,Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631

True copy attested



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT

(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1.	Name of occupier (or factory)	Mr Girish Chandra Das		
2.	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha		
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Oil Separator Tank-2 ID No- DCS/OST/002 Size: Height 1700 mm X Outer Dia 445 mm(APPROX) Location - Machine room		
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available		
5.	Nature of process in which it is used	For Cold Storage		
6.	Particulars of pressure vessel or plant.			
	a) Date of construction	Data Not Available		
	b) Thickness of walls	Thickness of Wall as per Manufacturer		
		Cylindrical Portion	Dished End (A)	Dished End (B)
		Not Available	Not Available	Not Available
		Original thickness data not available		
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available		
	d) Maximum permissible working pressure recommended by the manufacturer.	15 Kg/cm ²		
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer		
7.	Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test.		
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed		
9.	What parts (if any) were inaccessible?	Internal inaccessible		
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done 		
		Cylindrical Portion	Dished End (T)	Dished End (B)
		8.1 mm	9.2 mm	9.2 mm
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	External: <ul style="list-style-type: none"> • Oil Separator Tank-2 is in good condition and no external defects found during the examination. Internal: Inaccessible		
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules		

Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act.)
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR




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13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	Found OK
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none">• Lowest Thickness of Cylindrical Portion: 8.1 mm• Lowest Thickness of Dished End-T: 9.2 mm• Lowest Thickness of Dished End-B: 9.2 mm• Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Oil Separator Tank-2**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023


KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)


KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification -BE(Mech), Chartered Engg
Address:- KD Engineering Consultant & Services
M-55, Kapila Prasad, phase-II, Bhimatangi
Bhubaneswar-751002
Mob-9439809364, 9437386631

Page 2 of 2

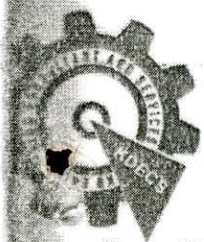
True copy attached

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilprasad, Phase-I, Bhima Nagar, Bhubaneswar-751002

Tel: 09439809364 E-Mail: kd@kdengineering.com kdecs@kdengineering.com

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



Form No. 8

KDECS

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT
(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

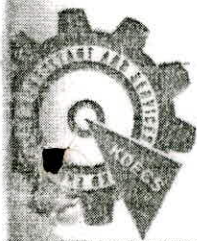
1.	Name of occupier (or factory)	Mr Girish Chandra Das						
2.	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha						
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Oil Separator Tank-3 ID No- DCS/OST/003 Size: Height 1100 mm X Outer Dia 445 mm(APPROX) Location - Machine room						
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available						
5.	Nature of process in which it is used	For Cold Storage						
6.	Particulars of pressure vessel or plant.							
	a) Date of construction	Data Not Available						
	b) Thickness of walls	Thickness of Wall as per Manufacturer <table border="1"><thead><tr><th>Cylindrical Portion</th><th>Dished End (A)</th><th>Dished End (B)</th></tr></thead><tbody><tr><td>Not Available</td><td>Not Available</td><td>Not Available</td></tr></tbody></table> <p align="center">Original thickness data not available</p>	Cylindrical Portion	Dished End (A)	Dished End (B)	Not Available	Not Available	Not Available
Cylindrical Portion	Dished End (A)	Dished End (B)						
Not Available	Not Available	Not Available						
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available						
	d) Maximum permissible working pressure recommended by the manufacturer.	15 Kg/cm ²						
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer						
7.	Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test.						
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed						
9.	What parts (if any) were inaccessible?	Internal inaccessible						
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none">• External Examination: Done• Internal Examination: Could not be done• Hydrostatic Pressure Test: Not done• Ultrasonic Thickness Test: Done <table border="1"><thead><tr><th>Cylindrical Portion</th><th>Dished End (T)</th><th>Dished End (B)</th></tr></thead><tbody><tr><td>8.4 mm</td><td>9.6 mm</td><td>9.7 mm</td></tr></tbody></table>	Cylindrical Portion	Dished End (T)	Dished End (B)	8.4 mm	9.6 mm	9.7 mm
Cylindrical Portion	Dished End (T)	Dished End (B)						
8.4 mm	9.6 mm	9.7 mm						
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	External: <ul style="list-style-type: none">• Oil Separator Tank-3 is in good condition and no external defects found during the examination. Internal: Inaccessible						
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules						

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilprasad Phase-2, Bhubaneswar, Odisha-751005
Tel: 09439809364 E-Mail: kdcs0054@gmail.com

Deputy Collector, Judicial
Collectorate, Mayurbhanj




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13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	Found OK
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date.
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none">• Lowest Thickness of Cylindrical Portion: 8.4 mm• Lowest Thickness of Dished End-T: 9.6 mm• Lowest Thickness of Dished End-B: 9.7 mm• Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on **30.05.2023** the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Oil Separator Tank-3**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023


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Regd. No.-CP(O) No-174(G)
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GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)


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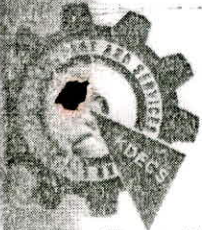
Signature of ER S K Das
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KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilaprasad,Phase-2, Bhima Tangi, Bhubaneswar-751002
Tel : 99439809364 E-Mail:kdc5400547@gmail.com, kdc5400547@gmail.com


Deputy Collector, Judicial
Collectorate, Mayurbhanj



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT

(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1.	Name of occupier (or factory)	Mr Girish Chandra Das		
2.	Situation and address of factory	M/s Das Cold Storage At/Po – Palbani, Baripada Dist - Mayurbhanj Odisha		
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Oil Separator Tank-4 ID No- DCS/OST/004 Size: Height 1100 mm X Outer Dia 445 mm(APPROX) Location - Machine room		
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available		
5.	Nature of process in which it is used	For Cold Storage		
6.	Particulars of pressure vessel or plant.	Data Not Available		
	a) Date of construction	Data Not Available		
	b) Thickness of walls	Thickness of Wall as per Manufacturer		
		Cylindrical Portion Not Available	Dished End (A) Not Available	Dished End (B) Not Available
		Original thickness data not available		
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available		
	d) Maximum permissible working pressure recommended by the manufacturer.	15 Kg/cm ²		
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer		
7.	Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test.		
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed		
9.	What parts (if any) were inaccessible?	Internal inaccessible		
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done 		
		Cylindrical Portion 7.1 mm	Dished End (T) 8.8 mm	Dished End (B) 9.0 mm
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	External: <ul style="list-style-type: none"> • Oil Separator Tank-4 is in good condition and no external defects found during the examination. Internal: Inaccessible		
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules.		

Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act.)
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilaprasad Phase-2, Bhubaneswar, Odisha - 751005

Tel: 06724809364 E-Mail: kdcs@kdcs.com

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	Found OK
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 7.1 mm • Lowest Thickness of Dished End-T: 8.8 mm • Lowest Thickness of Dished End-B: 9.0 mm • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure:	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Oil Separator Tank-4**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech),Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II,Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631



29

KDECS

Annexure-1

SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON

1. Name and address of the Factory : **M/s Das Cold Storage**
At/Po – Palbani, Baripada
Dist - Mayurbhanj
Odisha
2. Name of the Occupier or Factory Manager : **Mr. Girish Chandra Das**
3. Nature of Manufacturing Process : **Cold Storage**
4. Name of the competent person with name of The institution /agency he belongs to : **Er Soumyakanta Das**
5. Date (s) of inspection visit of the competent Person : **30.05.2023**
6. Name and designation of the management's Representative who was present during tests And examination by the competent person : **Mr Kartikeswar Parida (Manager)**
7. Section (s) Factories Act , 1948 and /or rule(s) Of Odisha Factories Rules, 1950 under which Certificate is issues : **Issued in pursuance of sec 31 of the Factories Act 1948**
8. Details of the area / department for which the Structure / building area inspected and examined By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules ,1950) : **N.A.**
9. Approved drawing numbers which are referred By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules , 1950) : **N.A.**
10. Details of the item along with identification mark, If any , which is tested / examined (only for Certificate issued under Section 28 ,29 and 31 of Factories Act , 1948) : **Name- Oil Separator - 4 nos**
11. Details of area /section where confined space is Examined (only for certificate issued under Section 36 of Factories Act, 1948) : **N. A.**

Page 1 of 2

True copy attested

[Signature]


KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilprasad, Phase-2 (Shimla Jnagar, Bhubaneswar)
Tel. : 09439809364 E-Mail: kdec0547@gmail.com kdec94@rediff

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

12. Brief description of the procedure of test
And examination

: Through Visual Examination and Thickness testing through ultrasonic meter along with Checking of safety valve, pressure gauge and Connected pipe lines.


 (KDECS) Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act.)
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

Signature of the Competent Person with Date

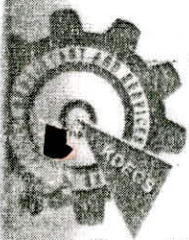
certified that the Tests and Examination
was carried out in my presence



Signature of Management's representative
With Name and Designation

True copy attested


 Deputy Collector, Judicial
 Collectorate, Mayurbhanj



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT
(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)


1.	Name of occupier (or factory manager)	Mr Girish Chandra Das								
2.	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha								
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Condenser ID No- DCS/COD/001 Size: 50 mm dia (20 Line X 12 Row) Location - Near Machine Room								
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available								
5.	Nature of process in which it is used	Forg Cold Storage								
6.	Particulars of pressure vessel or plant.									
	a) Date of construction	Data Not Available								
	b) Thickness of walls	<p style="text-align: center;">Thickness of Wall as per Manufacturer</p> <table border="1" style="width: 100%; text-align: center;"> <tr> <td>Cylindrical Portion</td> <td>Dished End (T)</td> <td>Dished End (B)</td> </tr> <tr> <td>Not Available</td> <td>Not Available</td> <td>Not Available</td> </tr> </table> <p style="text-align: center;">Original thickness data not available</p>			Cylindrical Portion	Dished End (T)	Dished End (B)	Not Available	Not Available	Not Available
Cylindrical Portion	Dished End (T)	Dished End (B)								
Not Available	Not Available	Not Available								
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available								
	d) Maximum permissible working pressure recommended by the manufacturer.	4 Kg/cm ²								
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer								
7.	Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test								
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed								
9.	What parts (if any) were inaccessible?	Internal inaccessible								
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done <table border="1" style="width: 100%; text-align: center;"> <tr> <td>Cylindrical Portion</td> <td>Dished End (T)</td> <td>Dished End (B)</td> </tr> <tr> <td>4.4 mm</td> <td></td> <td></td> </tr> </table>			Cylindrical Portion	Dished End (T)	Dished End (B)	4.4 mm		
Cylindrical Portion	Dished End (T)	Dished End (B)								
4.4 mm										
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	<p>External:</p> <ul style="list-style-type: none"> • Condenser is in good condition and no external defects found during the examination. <p>Internal: Inaccessible</p>								
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules								

Er. SOUMYAKANTA DAS
 CERTIFICATE OF COMPETENT PERSON
 (Under the Factories Act.)
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR


13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	Found OK
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Not Required At present
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 4.4 mm • Lowest Thickness of Dished End-T: • Lowest Thickness of Dished End-B: • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 4 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Condenser**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023


KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR


Sign of Soumyakanta Das
Certificate No -174 (G)


KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech), Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II, Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631

SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON

1. Name and address of the Factory : **M/s Das Cold Storage**
At/Po – Palbani, Baripada
Dist - Mayurbhanj
Odisha
2. Name of the Occupier or Factory Manager : **Mr. Girish Chandra Das**
3. Nature of Manufacturing Process : **Cold Storage**
4. Name of the competent person with name of The institution /agency he belongs to : **Er Soumyakanta Das**
5. Date (s) of inspection visit of the competent Person : **30.05.2023**
6. Name and designation of the management's Representative who was present during tests And examination by the competent person : **Mr Kartikeswar Parida (Manager)**
7. Section (s) Factories Act , 1948 and /or rule(s) Of Odisha Factories Rules, 1950 under which Certificate is issues : **Issued in pursuance of sec 31 of the Factories Act 1948**
8. Details of the area / department for which the Structure / building area inspected and examined By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules ,1950) : **N.A.**
9. Approved drawing numbers which are referred By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules , 1950) : **N.A.**
10. Details of the item along with identification mark, If any , which is tested / examined (only for Certificate issued under Section 28 ,29 and 31 of Factories Act , 1948) : **Name- Condenser- 1 no**
11. Details of area /section where confined space is Examined (only for certificate issued under Section 36 of Factories Act, 1948) : **N. A.**

True copy attached


12. Brief description of the procedure of test
And examination

: Through Visual Examination and Thickness
testing through ultrasonic meter along with
Checking of safety valve, pressure gauge and
Connected pipe lines.

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factorles Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of the Competent Person with Date

certified that the Tests and Examination
was carried out in my presence

Signature of Management's representative
With Name and Designation

True copy attached

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT

(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1.	Name of occupier (or factory)	Mr Girish Chandra Das								
2.	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha								
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Accumulator tank-1 ID No- DCS/ACU/001 Size: 1300 mm HT X 429 mm dia (approx) Location - Cold Store - 1								
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available								
5.	Nature of process in which it is used	For Cold Storage								
5.	Particulars of pressure vessel or plant.									
	a) Date of construction	Data Not Available								
	b) Thickness of walls	<p style="text-align: center;">Thickness of Wall as per Manufacturer</p> <table border="1" style="width: 100%; text-align: center;"> <tr> <td>Cylindrical Portion</td> <td>Dished End (T)</td> <td>Dished End (B)</td> </tr> <tr> <td>Not Available</td> <td>Not Available</td> <td>Not Available</td> </tr> </table> <p style="text-align: center;">Original thickness data not available</p>			Cylindrical Portion	Dished End (T)	Dished End (B)	Not Available	Not Available	Not Available
Cylindrical Portion	Dished End (T)	Dished End (B)								
Not Available	Not Available	Not Available								
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available								
	d) Maximum permissible working pressure recommended by the manufacturer.	4 Kg/cm ²								
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer								
7.	Date of last hydrostatic test (if any) and pressure applied	Present data Not Available so Recommended for Hydrostatic Pressure Test								
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed								
9.	What parts (if any) were inaccessible?	Internal inaccessible								
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done <table border="1" style="width: 100%; text-align: center;"> <tr> <td>Cylindrical Portion</td> <td>Dished End (T)</td> <td>Dished End (B)</td> </tr> <tr> <td>7.1 mm</td> <td></td> <td></td> </tr> </table>			Cylindrical Portion	Dished End (T)	Dished End (B)	7.1 mm		
Cylindrical Portion	Dished End (T)	Dished End (B)								
7.1 mm										
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	<p>External:</p> <ul style="list-style-type: none"> • Accumulator tank-1 is in good condition and no external defects found during the examination. <p>Internal: Inaccessible</p>								
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules								

Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act 2
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICE

Plot No-M-55, Kapilaprasad Phase-2 Bhubaneswar, Odisha-751006
Tel: 09439809364, E-Mail: kdcs54@gmail.com, kdcs54@rediffmail.com

**Deputy Collector, Judicial
 Collectorate, Mayurbhanj**



13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	All the fittings and appliances properly maintained and found in good condition during inspection.
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Not Required At present
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 7.1 mm • Lowest Thickness of Dished End-T: • Lowest Thickness of Dished End-B: • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 4 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Accumulator tank-1**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech), Chartered Engg
Address:- KD Engineering Consultant & Services
M-55, Kapila Prasad, phase-II, Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631

True copy attested Page 2 of 2

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilaprasad Phase-2 Bhima Tangi Bhubaneswar-751002
Tel : 09439809364 E-Mail-kdes0054@gmail.com kdes4@rediffm


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT
(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

Name of occupier (or factory)	Mr Girish Chandra Das														
Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha														
Name, description and distinctive number of pressure vessel or plant.	Name: Accumulator tank-2 ID No- DCS/ACU/002 Size: 1300 mm HT X 429 mm dia (approx) Location - Cold Store - 1														
Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available														
Nature of process in which it is used	For Cold Storage														
Particulars of pressure vessel or plant.															
a) Date of construction	Data Not Available														
b) Thickness of walls	<table border="1"> <tr> <th colspan="3">Thickness of Wall as per Manufacturer</th> </tr> <tr> <td>Cylindrical Portion</td> <td>Dished End (T)</td> <td>Dished End (B)</td> </tr> <tr> <td>Not Available</td> <td>Not Available</td> <td>Not Available</td> </tr> <tr> <td colspan="3">Original thickness data not available</td> </tr> </table>			Thickness of Wall as per Manufacturer			Cylindrical Portion	Dished End (T)	Dished End (B)	Not Available	Not Available	Not Available	Original thickness data not available		
Thickness of Wall as per Manufacturer															
Cylindrical Portion	Dished End (T)	Dished End (B)													
Not Available	Not Available	Not Available													
Original thickness data not available															
c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available														
d) Maximum permissible working pressure recommended by the manufacturer.	4 Kg/cm ²														
e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer														
Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test														
Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed														
What parts (if any) were inaccessible?	Internal inaccessible														
What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	• External Examination: Done														
	• Internal Examination: Could not be done														
	• Hydrostatic Pressure Test: Not done														
	• Ultrasonic Thickness Test: Done														
	Cylindrical Portion	Dished End (T)	Dished End (B)												
	6.9 mm														
Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	External: • Accumulator tank-2 is in good condition and no external defects found during the examination. Internal: Inaccessible														
Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules														


Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factory Act) of 2
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

38



13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	All the fittings and appliances properly maintained and found in good condition during inspection.
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Not Required At present
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 6.9 mm • Lowest Thickness of Dished End-T. • Lowest Thickness of Dished End-B. • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 4 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Accumulator tank-2**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech),Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II,Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631

True copy attested

(Signature)

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT

(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

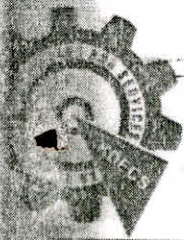
1	Name of occupier (or factory)	Mr Girish Chandra Das								
2	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha								
3	Name, description and distinctive number of pressure vessel or plant.	Name: Accumulator tank-3 ID No- DCS/ACU/003 Size: 1300 mm HT X 429 mm dia (approx) Location - Cold Store - 2								
4	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available								
5	Nature of process in which it is used	For Cold Storage								
6	Particulars of pressure vessel or plant.									
	a) Date of construction	Data Not Available								
	b) Thickness of walls	<p style="text-align: center;">Thickness of Wall as per Manufacturer</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th style="width: 33%;">Cylindrical Portion</th> <th style="width: 33%;">Dished End (T)</th> <th style="width: 33%;">Dished End (B)</th> </tr> <tr> <td style="text-align: center;">Not Available</td> <td style="text-align: center;">Not Available</td> <td style="text-align: center;">Not Available</td> </tr> </table> <p style="text-align: center;">Original thickness data not available</p>			Cylindrical Portion	Dished End (T)	Dished End (B)	Not Available	Not Available	Not Available
Cylindrical Portion	Dished End (T)	Dished End (B)								
Not Available	Not Available	Not Available								
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available								
	d) Maximum permissible working pressure recommended by the manufacturer.	4 Kg/cm ²								
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer								
7	Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test								
8	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed								
9	What parts (if any) were inaccessible?	Internal inaccessible								
10	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done <table border="1" style="width: 100%; border-collapse: collapse; margin-top: 5px;"> <tr> <th style="width: 33%;">Cylindrical Portion</th> <th style="width: 33%;">Dished End (T)</th> <th style="width: 33%;">Dished End (B)</th> </tr> <tr> <td style="text-align: center;">7.2 mm</td> <td></td> <td></td> </tr> </table>			Cylindrical Portion	Dished End (T)	Dished End (B)	7.2 mm		
Cylindrical Portion	Dished End (T)	Dished End (B)								
7.2 mm										
11	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	<p>External:</p> <ul style="list-style-type: none"> • Accumulator tank-3 is in good condition and no external defects found during the examination. <p>Internal: Inaccessible</p>								
12	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules								

Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act) 2
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICE

Plot No M-51, Kapilaprasad Phase-2, Bhubaneswar, Odisha
 Tel: 09439809364, E-Mail: kdcs@rediffmail.com, kdcs@rediffmail.com

Deputy Collector, Judicial
Collectorate, Mayurbhanj



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KDECS

13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	All the fittings and appliances properly maintained and found in good condition during inspection.
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Not Required At present
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 6.9 mm • Lowest Thickness of Dished End-T • Lowest Thickness of Dished End-B: • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 4 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure:	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date. I, thoroughly examined **Accumulator tank-3**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech), Chartered Engg
Address:- KD Engineering Consultant & Services
M-55, Kapila Prasad, phase-II, Bhimatangi
Bhubaneswar-751002
Mob-9439809364, 9437386631

True copy attested
[Signature]



Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT
(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

Name of occupier (or factory)	Mr Girish Chandra Das											
Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha											
Name, description and distinctive number of pressure vessel or plant.	Name: Accumulator tank-4 ID No- DCS/ACU/004 Size: 1300 mm HT X 429 mm dia (approx) Location - Cold Store - 2											
Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available											
Nature of process in which it is used	For Cold Storage											
Particulars of pressure vessel or plant.												
a) Date of construction	Data Not Available											
b) Thickness of walls	<p style="text-align: center;">Thickness of Wall as per Manufacturer</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 33%; text-align: center;">Cylindrical Portion</td> <td style="width: 33%; text-align: center;">Dished End (T)</td> <td style="width: 33%; text-align: center;">Dished End (B)</td> </tr> <tr> <td style="text-align: center;">Not Available</td> <td style="text-align: center;">Not Available</td> <td style="text-align: center;">Not Available</td> </tr> <tr> <td colspan="3" style="text-align: center;">Original thickness data not available</td> </tr> </table>			Cylindrical Portion	Dished End (T)	Dished End (B)	Not Available	Not Available	Not Available	Original thickness data not available		
Cylindrical Portion	Dished End (T)	Dished End (B)										
Not Available	Not Available	Not Available										
Original thickness data not available												
c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available											
d) Maximum permissible working pressure recommended by the manufacturer.	4 Kg/cm ²											
e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	Not Recommended by the manufacturer											
Date of last hydrostatic test (if any) and pressure applied.	Present data Not Available so Recommended for Hydrostatic Pressure Test											
Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed											
What parts (if any) were inaccessible?	Internal inaccessible											
What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done <table border="1" style="width: 100%; border-collapse: collapse; margin-top: 5px;"> <tr> <td style="width: 33%; text-align: center;">Cylindrical Portion</td> <td style="width: 33%; text-align: center;">Dished End (T)</td> <td style="width: 33%; text-align: center;">Dished End (B)</td> </tr> <tr> <td style="text-align: center;">7.2 mm</td> <td></td> <td></td> </tr> </table>			Cylindrical Portion	Dished End (T)	Dished End (B)	7.2 mm					
Cylindrical Portion	Dished End (T)	Dished End (B)										
7.2 mm												
Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	<p>External:</p> <ul style="list-style-type: none"> • Accumulator tank-4 is in good condition and no external defects found during the examination. <p>Internal: Inaccessible</p>											
Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules											

Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Facto Regd. Act of 2
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICE

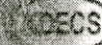
Plot No M-55, Kapilaprasad Phase-2, Bhubaneswar, Odisha
Tel. 09439809364 E-Mail: kdce@rediffmail.com

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**


13	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	All the fittings and appliances properly maintained and found in good condition during inspection.
14	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	Not Required At present
15	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> • Lowest Thickness of Cylindrical Portion: 7.2 mm • Lowest Thickness of Dished End-T: • Lowest Thickness of Dished End-B: • Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 4 Kg/cm² with corrosion allowance.
16	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Accumulator tank-4**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

 **Er. SOUMYAKANTA DAS**
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

 **Er. SOUMYAKANTA DAS**
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech),Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II,Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631

True copy attested

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilaprasad,Phase-2 Bhubaneswar, Odisha, Bhubaneswar-751002
Tel. : 09439809364 E-Mail-kdc@3059@gmail.com kdc54@rediffmail.com


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

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KDECS

Annexure-1

SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON

1. Name and address of the Factory : **M/s Das Cold Storage**
At/Po – Palbani, Baripada
Dist - Mayurbhanj
Odisha
2. Name of the Occupier or Factory Manager : **Mr. Girish Chandra Das**
3. Nature of Manufacturing Process : **Cold Storage**
4. Name of the competent person with name of The institution /agency he belongs to : **Er Soumyakanta Das**
5. Date (s) of inspection visit of the competent Person : **30.05.2023**
6. Name and designation of the management's Representative who was present during tests And examination by the competent person : **Mr Kartikeswar Parida (Manager)**
7. Section (s) Factories Act , 1948 and /or rule(s) Of Odisha Factories Rules, 1950 under which Certificate is issues : **Issued in pursuance of sec 31 of the Factories Act 1948**
8. Details of the area / department for which the Structure / building area inspected and examined By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules ,1950) : **N.A.**
9. Approved drawing numbers which are referred By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules , 1950) : **N.A.**
10. Details of the item along with identification mark, If any , which is tested / examined (only for Certificate issued under Section 28 ,29 and 31 of Factories Act , 1948) : **Name- Accumulator Tank- 4 nos**
11. Details of area /section where confined space is Examined (only for certificate issued under Section 36 of Factories Act, 1948) : **N. A.**

Page 1 of 2

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-55, Kapilaprasad, Phase-1, Bhubaneswar, Odisha

Tel : 09439809364 E-Mail: kdce@rediffmail.com

True copy attested

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

12. Brief description of the procedure of test
And examination

: Through Visual Examination and Thickness
testing through ultrasonic meter along with
Checking of safety valve, pressure gauge and
Connected pipe lines.

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of the Competent Person with Date

certified that the Tests and Examination
carried out in my presence

Signature of Management's representative
With Name and Designation

True copy attached


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT

(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1. Name of occupier (or factory)	Mr Girish Chandra Das		
2. Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha		
3. Name, description and distinctive number of pressure vessel or plant.	Name: Inlet Pipe Line connected to ammonia receiver tank-1 ID No- DCS/INP/001 Size: 50 mm dia × 20 mtr (approx) Location - Outside Machine Room		
4. Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available		
5. Nature of process in which it is used	For Cold Storage		
6. Particulars of pressure vessel or plant.			
a) Date of construction	Data Not Available		
b) Thickness of walls	Thickness of Wall as per Manufacturer		
	Cylindrical Portion Not Available	Dished End (A) Not Available	Dished End (B) Not Available
	Original thickness data not available		
c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available		
d) Maximum permissible working pressure recommended by the manufacturer.	15 kg/cm ²		
e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	18 kg/cm ²		
7. Date of last hydrostatic test (if any) and pressure applied.	Previous data Not Available so Recommended for Hydrostatic Pressure Test.		
8. Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed		
9. What parts (if any) were inaccessible?	Internal inaccessible		
10. What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done 		
	Cylindrical Portion 4.1 mm	Dished End(A)	Dished End (B)
11. Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	<p>External:</p> <ul style="list-style-type: none"> • Inlet Pipe Line connected to ammonia receiver tank is in good condition and no external defects found during the examination <p>Internal: Inaccessible</p>		
12. Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules		


Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act.)
 Regd. No.-CP(O) No-Page of 2
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR

KD ENGINEERING CONSULTANT AND SERVICES

Plot No M-53, Kapilaprasad, Phuland, (Shimla) Road,
 Jodhpur-342001, India. Tel: 02928193641. Email: kdce@rediffmail.com


Deputy Collector, Judicial
Collectorate, Mayurbhanj

13	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	All the fittings and appliances properly maintained and found in good condition during inspection.
14	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	<ul style="list-style-type: none"> Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date.
15	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> Lowest Thickness of Cylindrical Portion: 4.1 mm Lowest Thickness of Dished End-A: Lowest Thickness of Dished End-B: Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 Kg/cm² with corrosion allowance.
16	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17	Other observations.	

I certify that on 30.05.2023 the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Inlet Pipe Line connected to ammonia receiver tank-I**, and that the above is a true report of my examination.

Certificate Valid from
Dt. 30.05.2023 to Dt. 29.11.2023

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification : BE(Mech), Chartered Engg
Address: - KD Engineering Consultant & Services
M-55, Kapila Prasad, phase-II, Bhitantangi
Bhubaneswar-751002
Mob-9439809364, 9437386631

Page 2 of 2
True copy attested

KD ENGINEERING CONSULTANT AND SERVICES


Plot No M-55, Kapilaprasad, Phase-II, Bhitantangi, Bhubaneswar-751002

Tel : 99439809364 E-Mail: kd@99547@gmail.com kde@kdeng.com

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON


1. Name and address of the Factory : **M/s Das Cold Storage**
At/Po – Palbani, Baripada
Dist - Mayurbhanj
Odisha
2. Name of the Occupier or Factory Manager : **Mr. Girish Chandra Das**
3. Nature of Manufacturing Process : **Cold Storage**
4. Name of the competent person with name of The institution /agency he belongs to : **Er Soumyakanta Das**
5. Date (s) of inspection visit of the competent Person : **30.05.2023**
6. Name and designation of the management's Representative who was present during tests And examination by the competent person : **Mr Kartikeswar Parida (Manager)**
7. Section (s) Factories Act , 1948 and /or rule(s) Of Odisha Factories Rules, 1950 under which Certificate is issues : **Issued in pursuance of sec 31 of the Factories Act 1948**
8. Details of the area / department for which the Structure / building area inspected and examined By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules ,1950) : **N.A.**
9. Approved drawing numbers which are referred By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules , 1950) : **N.A.**
10. Details of the item along with identification mark, If any , which is tested / examined (only for Certificate issued under Section 28 ,29 and 31 of Factories Act , 1948) : **Name- Inlet Pipe Line connected to ammonia receiver tank-1**
11. Details of area /section where confined space is Examined (only for certificate issued under Section 36 of Factories Act, 1948) : **N. A.**

True copy attached


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12. Brief description of the procedure of test
And examination

: Through Visual Examination and Thickness
testing through ultrasonic meter along with
Checking of safety valve, pressure gauge and
Connected pipe lines.


KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of the Competent Person with Date

Certified that the Tests and Examination
was carried out in my presence



Signed Signature of Management's representative
With Name and Designation

True copy attested



**Deputy Collector, Judicial
Collectorate, Mayurbhanj**




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KDECS

Form No. 8

REPORT ON EXAMINATION OF PRESSURE VESSEL OR PLANT
(Prescribed under Rules 56 of the Orissa Factories Rules, 1950)

1.	Name of occupier (or factory)	Mr Girish Chandra Das		
2.	Situation and address of factory	M/s Das Cold Storage At/Po - Palbani, Baripada Dist - Mayurbhanj Odisha		
3.	Name, description and distinctive number of pressure vessel or plant.	Name: Outlet Pipe Line connected to ammonia receiver tank - I ID No- DCS/OLP/001 Size: 50 mm dia × 20 mtr (approx) Location - Outside Machine Room		
4.	Name and address of manufacturer and reference to the test certificate or certificate of competent person.	Data Not Available		
5.	Nature of process in which it is used	For Cold Storage		
6.	Particulars of pressure vessel or plant.			
	a) Date of construction	Data Not Available		
	b) Thickness of walls	Thickness of Wall as per Manufacturer		
		Cylindrical Portion Not Available	Dished End (A) Not Available	Dished End (B) Not Available
		Original thickness data not available		
	c) Date on which the pressure vessel or plant was first taken into use.	Data Not Available		
	d) Maximum permissible working pressure recommended by the manufacturer.	15 kg/cm ²		
	e) Design pressure, if known (the history should be briefly given and examiner should state whether he has seen the last previous report).	18 kg/cm ²		
7.	Date of last hydrostatic test (if any) and pressure applied.	Previous data Not Available so Recommended for Hydrostatic Pressure Test.		
8.	Is the pressure vessel or plant in open, or otherwise exposed to weather or to damp?	Installed under the shed		
9.	What parts (if any) were inaccessible?	Internal inaccessible		
10.	What examinations and tests were made? (Specify pressure if hydrostatic test was carried).	<ul style="list-style-type: none"> • External Examination: Done • Internal Examination: Could not be done • Hydrostatic Pressure Test: Not done • Ultrasonic Thickness Test: Done 		
		Cylindrical Portion 4.3 mm	Dished End(A)	Dished End (B)
11.	Condition of pressure vessel or plant (state any defects materially affecting the maximum permissible working pressure of the safe working of the pressure vessel or plant).	External: <ul style="list-style-type: none"> • outlet Pipe Line connected to ammonia receiver tank is in good condition and no external defects found during the examination. Internal: Inaccessible		
12.	Are the required fittings or appliances provided in accordance with the Rules?	All the required fittings/appliances are provided as per rules		


KDECS Er. SOUMYAKANTA DAS
 CERTIFIED COMPETENT PERSON
 (Under the Factories Act) Page 1 of 2
 Regd. No.-CP(O) No-174(G)
 DIRECTORATE OF FACTORIES & BOILERS
 GOVT. OF ODISHA, BBSR



13.	Are all the fittings and appliances properly maintained and in good condition? Have the pressure settings been checked and corrected?	All the fittings and appliances properly maintained and found in good condition during inspection.
14.	Repairs (if any) required; and the period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working.	<ul style="list-style-type: none"> Recommended for Hydrostatic pressure test as soon as possible or before next thickness test due date.
15.	Maximum permissible working pressure, calculated from dimensions and from the thickness and other data ascertained by the present examination, due allowance being made for conditions of working if unusual or exceptionally severe. (State minimum thickness of walls measured during the examination).	<ul style="list-style-type: none"> Lowest Thickness of Cylindrical Portion: 4.3 mm Lowest Thickness of Dished End-A: Lowest Thickness of Dished End-B: Measured wall thickness of the cylindrical portion is sufficient to sustain the maximum permissible working pressure of 15 Kg/cm² with corrosion allowance.
16.	Where repairs affecting the maximum working pressure are required, state the working pressure;	Not Applicable
	a) Before the expiration of period specified in (14)	--
	b) After the expiration of such period if required repairs have not been completed.	--
	c) After the completion of the required repairs.	--
17.	Other observations.	

I certify that on **30.05.2023** the pressure vessels or Plant described above was thoroughly cleaned and (so as its construction permits) made accessible for through examination and for such tests as were necessary for examination and that on the said date, I, thoroughly examined **Outlet Pipe Line connected to ammonia receiver tank-1**, and that the above is a true report of my examination.

Certificate Valid from
Dt. **30.05.2023** to Dt. **29.11.2023**

KDECS Er. **Soumyakanta Das**
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Sign of Soumyakanta Das
Certificate No -174 (G)

KDECS Er. **Soumyakanta Das**
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of ER S K Das
Qualification :BE(Mech),Chartered Engg
Address:- KD Engineering Consultant & Services
M-55,Kapila Prasad,phase-II,Bhimatangi
Bhubaneswar-751002
Mob-9439809364,9437386631


True Copy
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON

1. Name and address of the Factory : **M/s Das Cold Storage**
At/Po – Palbani, Baripada
Dist - Mayurbhanj
Odisha
2. Name of the Occupier or Factory Manager : **Mr. Girish Chandra Das**
3. Nature of Manufacturing Process : **Cold Storage**
4. Name of the competent person with name of The institution /agency he belongs to : **Er Soumyakanta Das**
5. Date (s) of inspection visit of the competent Person : **30.05.2023**
6. Name and designation of the management's Representative who was present during tests And examination by the competent person : **Mr Kartikeswar Parida (Manager)**
7. Section (s) Factories Act , 1948 and /or rule(s) Of Odisha Factories Rules, 1950 under which Certificate is issues : **Issued in pursuance of sec 31 of the Factories Act 1948**
8. Details of the area / department for which the Structure / building area inspected and examined By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules ,1950) : **N.A.**
9. Approved drawing numbers which are referred By the competent person (only for stability Certificate issued under Rule 3A of Odisha Factories Rules , 1950) : **N.A.**
10. Details of the item along with identification mark, If any , which is tested / examined (only for Certificate issued under Section 28 ,29 and 31 of Factories Act , 1948) : **Name- Outlet Pipe Line connected to ammonia receiver tank-1**
11. Details of area /section where confined space is Examined (only for certificate issued under Section 36 of Factories Act, 1948) : **N. A.**

12. Brief description of the procedure of test
And examination

: Through Visual Examination and Thickness testing through ultrasonic meter along with Checking of safety valve, pressure gauge and Connected pipe lines.


KDECS Er. SOUMYAKANTA DAS
CERTIFIED COMPETENT PERSON
(Under the Factories Act.)
Regd. No.-CP(O) No-174(G)
DIRECTORATE OF FACTORIES & BOILERS
GOVT. OF ODISHA, BBSR

Signature of the Competent Person with Date

Certified that the Tests and Examination
Was carried out in my presence



Dated Signature of Management's representative
With Name and Designation

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



CP(O) No. 174 (G)

DATE: 02/09/2021

CERTIFICATE OF RECOGNITION AS COMPETENT PERSON

(Issued in pursuance of Sec.2(ca) of the Factories Act, 1948)

The Director of Factories & Boilers, Odisha, in exercise of the powers conferred under Sec.2 (ca) of the Factories Act and Rules made thereunder, hereby

Recognise * to **SRI SOUMYAKANTA DAS**, QUALIFICATION:- **B.E. (MECHANICAL)**, D.O.B - **27.05.1978** represented by ** **M/S. K.D. ENGINEERING CONSULTANT AND SERVICES**, PLOT NO. M-55, KAPILAPRASAD, PHASE-2, BHIMTANGI, BHUBANESWAR to be a competent person for the purpose of carrying out test, examination, inspection and certification under Section 28, 29 & 31 (including permission for testing of Ammonia Receivers and Hazardous Pipelines) under the Factories Act, 1948 and Rules made thereunder subject to the conditions mentioned overleaf. The jurisdiction extends all over Odisha.

This certificate is valid from 02-09-2021 to Date 01-09-2022.



Director of Factories & Boilers, Odisha
Director of Factories & Boilers
Odisha, Bhubaneswar

Revalidation Details

Sl. No.	From	To	Signature of authority
1	02-09-2022	01-09-2023	 Director of Factories & Boilers Odisha, Bhubaneswar

- * Name of the Institution
 ** Name of the Competent Person
 *** a) Buildings b) Hoists c) Lifts d) Chains e) Lifting Machines
 f) Ropes g) Lifting Tackles h) Pressure Plants i) Ventilation System
 j) Confined Space k) Plants & Equipment of dangerous process as applicable

True copy attached

Deputy Collector, Judicial
Collectorate, Mayurbhanj

P.T.O

This certificate is issued subject to the conditions stipulated hereunder :

- i) Tests examinations and inspections shall be carried out in accordance with the provisions of the Act and the Rules made thereunder and that prescribed in National Standard.
- ii) Tests, examinations and inspections shall be carried out under direct supervision of the Competent Person or by a person so authorised by an institution recognised to be a Competent Person.
- iii) The certificate of competency issued in favour of a person shall stand cancelled if the person leaves the organisation mentioned in this application.
- iv) The institution recognised as a Competent Person shall keep the Director informed of the names, designations and qualifications of the persons authorised by it to carry out tests, examination and inspections.
- v) The Competent Person should be physically present at the time of testing and examination.
- vi) Records of daily work done should be maintained in a log book incorporating therein the details regarding the data, the work done, observations made, directives given etc.
- vii) Copies of examination certificate in all cases where defects are noticed and repairs are ordered or any conditions imposed on its use are to be marked to the Asst. Director of Factories concerned.
- viii) Application for renewal of certificate along with a brief account of work done during the period of validity of the certificate may be made at least one month before the certificate expires.
- ix) This recognition is subject to constant review and liable to be cancelled in case found indulged in grievous offence / notice on misrepresentation of credential and other deficiencies if any.

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

55
Dr. Ramesh Kumar Gupta

Certified Competent Person under Rule 3A of Odisha
Factories Rules 1950
Director of Factories & Boilers Govt of Odisha

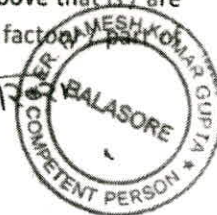
FORM NO-1-A
CERTIFICATE OF STABILITY

1. NAME OF THE FACTORY : M/S DAS COLD STORAGE
2. TOWN : BARIPADA
3. DISTRICT : BARIPADA
4. AT : SRIPADGANJ
PO : SRIPADGANJ
DISTRICT : BARIPADA
5. NAME OF THE OCCUPIER OF THE FACTORY : MR. GIRISH CHANDRA DAS
6. NAME OF THE MANUFACTURING PROCESS : COLD STORAGE
7. NUMBER OF FLOOR ON WHICH WORKERS WILL BE EMPLOYED : AS PER DRAWINGS

I certificate that I have inspected the building plan of M/S DAS COLD STORAGE and examined the various parts including the foundation with special reference to the machinery, plant etc. that have been installed. I am of the opinion that the building / buildings which has/ have been constructed / reconstructed / extended take into are/ were in accordance with plan maintained above that is / are structurally sound & that their stability will not be endangered by its/ their use as factory / cold storage.

NAME OF THE COMPETENT PERSON
QUALIFICATION

RAMESH KUMAR GUPTA
B.SC ENGG (CIVIL)
REGD NO-M/123237/6
CERTIFIED COMPETENT
PERSON UNDER RULE 3A OF ODISHA
FACTORIES RULES.1950
FROM THE DIRECTORATE OF
FACTORIES & BOILERS, ODISHA



ADDRESS

O.T.ROAD RAJA BAGICHA, BALASORE (ODISHA)

DATE OF ISSUE:-

18/01/2021

ALPHA CONSULTANCY SERVICES

(An ISO 9001-2015 Certified)

ENGINEERS ARCHITECTS PLANNERS VALUERS

Balasore Office:

Pathuanpada Proof Road Balasore 756001 (Odisha)
Ph 06782-262110 (O) 06782 262119 Mob 9437003808
E-mail atl_rkg@rediffmail.com atl_bbsr@gmail.com

Bhubaneswar Office:

Bhimpur Unit-6, Plot No - 55/56 Behind Maa Shakti Hospital. BBSR-751020
Ph 0674-2595434 2595311 Mob 9861396393, 9437003808
E-mail atl_bbsr@gmail.com atl_rkg@rediffmail.com

Website www.alphatechbharat.com

True copy attested

Deputy Collector, Judicial
Collectorate, Mayurbhanj

Annexure-1

SUMMARY OF TESTS AND EXAMINATION BY COMPETENT PERSON

- 1. Name and address of factory :- M/S Sun Cold Storage -
At - Sripadganj
- 2. Name of the occupier and factory manager :- PS - Borigpada
Dist - Mayurbhanj (Odisha)
- 3. Name of manufacturing process :- OCC - General
Cold Storage - K. Padma
- 4. Name of competent person with name of the institution/
Agency he belongs to :- En. Ramesh Kumar Gupta
- 5. Date (s) of inspection visit of the competent person :- 10/01/2021
- 6. Name and designation of management's representative
Who was present during tests and examination by the
Competent person :- Mr. K. Padma
(Manager)
- 7. Section (s) of factories Act, 1958 and / or Rule (s) of Odisha :-
Factories rules, 1958 under which certificate is issued :- Rule 3A of Odisha
Factories Rules, 1950
- 8. Details of area / department for which the structure /
Building are inspected and examined by the competent
Person :-
(only for stability certificates issued under rule 3A of Odisha
Factories rule, 1950)
- 9. Approved drawing numbers which are referred to by the :-
Competent person
(Only for stability certificate issued under Rule 3A of Odisha
Factories Rules, 1950)
- 10. Details of item along with identification mark , if any, which :-
is tested/examined
(only for certificate issued under section 28,29 and 31 of
Factories Rules, 1948)
- 11. Details of the area/ section where confined space is examined :-
(only for certificate issued under section 36 of Factories Act,
1948)
- 12. Brief description of the procedure of test and examination :-
Check of foundation
& stability of struc-
ture etc.

Certified that the Test and Examination
Was carried out in my presence

Signature of competent person with Date

Dated signature of management's representative
With Name and Designation

K. Padma
(Manager)



Three copy attested
[Signature]

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

CP (O) NO 84

DATE 01.05.2018

CERTIFICATE OF RECOGNITION AS COMPETENT PERSON

(Issued in pursuance of Sec. 2 (ca) of the factories Act 1948)

The Director of Factories and Boilers, Orissa, in exercise of the powers conferred under Sec. 2 (ca) of the Factories Act and Rules made thereunder, hereby

recognise * Sri Ramesh Kumar Gupta
represented by ** OT Road, Police line Savelore Balasore
DOB-15-01-1962 BSC Engineering (Civil)

to be a competent person for the purpose of carrying out test, examination, inspection and certification for *** Buildings under Rule 3A of OFB 1950

used in factories subject to the conditions overleaf

The Jurisdiction extends all over Orissa ~~restricted to M/s~~

This Certificate is valid from 03/10/2019 to DATE 02/10/2020



Director of Factories & Boilers, Orissa
21/5/19 & Boilers
(Right, Signature)

Revalidation Details

Sl No	From	To	Signature of authority
1	03-10-2020	02-10-2021	

- * Name of the Institution
- ** Name of the Competent Person
- ***
 - a) Buildings
 - b) Hoists
 - c) Lifts
 - d) Chains
 - e) Lifting machines
 - f) Ropes
 - g) Lifting Tackles
 - h) Pressure Plants
 - i) Ventilation System
 - j) Confined Space
 - k) Plants & equipment of dangerous process as applicable

True copy attested

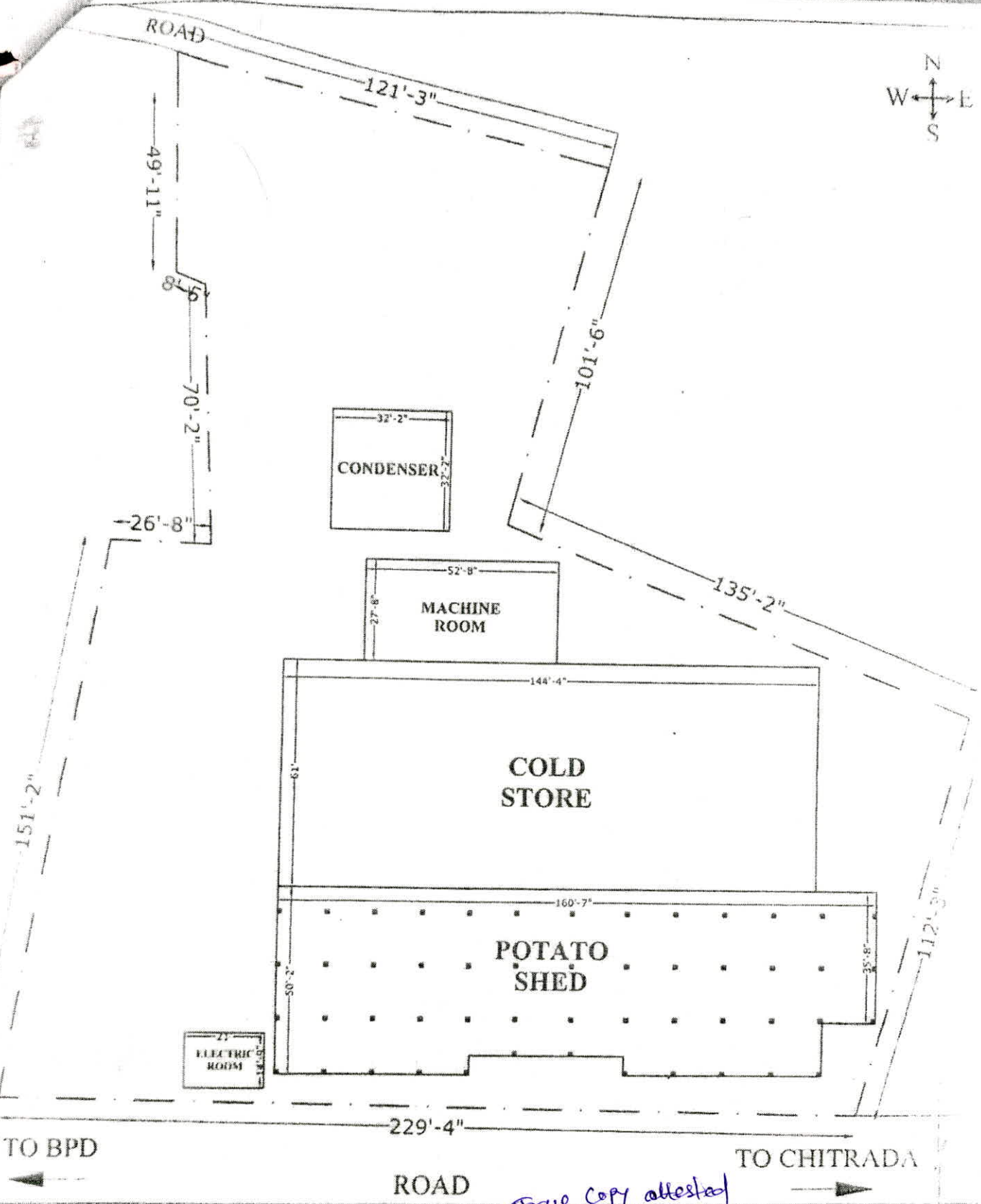
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

This certificate is issued subject to the conditions stipulated hereunder :

- i) Tests examinations and inspections shall be carried out in accordance with the provisions of the Act and the Rules made thereunder and that prescribed in National Standard.
- ii) Tests, examinations and inspections shall be carried out under direct supervision of the Competent Person or by a person so authorised by an institution recognised to be a Competent Person.
- iii) The Certificate of competency issued in favour of a persons shall stand cancelled if the person leaves the organisation mentioned in this application
- iv) The institution recognised as a Competent Person shall keep the Director informed of the names, designations and qualifications of the persons authorised by it to carry out tests, examination and inspections.
- v) The Competent Person should be physically present at the time of testing and inspection.
- vi) Records of all work done should be maintained in a log book incorporating therein the details regarding the date, the work done, observations made, directives given etc.
- vii) Copies of examination certificate in all cases where defects are noticed and repairs are ordered or any conditions imposed on its use are to be marked to the Asst-Director of Factories Concerned
- viii) Application for renewal of certificate along with a brief account of work done during the period of validity of the certificate may be made at least one month before the certificate expires.
- ix) This recognition is subject to constant review and liable to be cancelled if deficiencies come to notice

True copy attested

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



True copy attested

(Signature)

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

(Signature)
SUBASH CH. PRADHAN
B.E. (Civil)
Chartered Engineer
M-1589959

Existing Cold Store Building of
Mr. Girish Ch. Das, Over Plot No-
406 & 407, Khata No- 135/54,
Mouza- Sripadganj, P.S/Tahasil-
Baripada, Dist- Mayurbhanj

AREA SPECIFICATION	
COLD STORE AREA:-	8804 SFT.
POTATO SHED AREA:-	7640 SFT.
ELECTRIC ROOM AREA:-	310 SFT.
MACHINE ROOM AREA:-	1457 SFT.
CONDENSER AREA:-	1035 SFT.

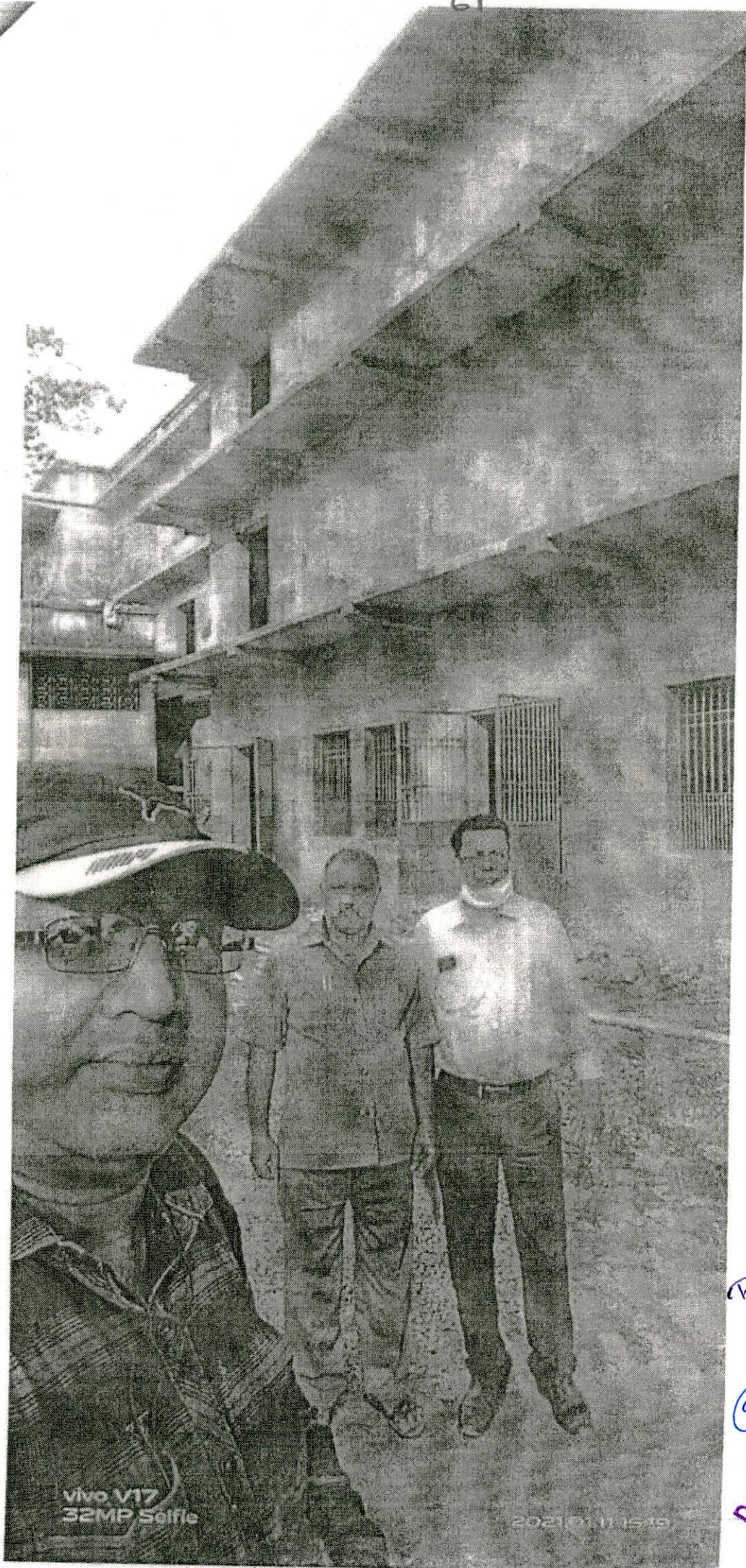


VIP VI7
 48MPA/0550 CUM 73

2021.01.11 15:19

Free copy attested

**Deputy Collector, Judicial
 Collectorate, Mayurbhanj**



61

vivo V17
32MP Selfie

2021/11/15/19

True Copy attached

Deputy Collector, Judicial
Collectorate, Mayurbhanj



Vivo V17
48MP AI Quad Camera

2021.01.11 15:19

True Copy attested

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



Vivo V17
48MP AI Quad Camera

2021.07.15.14

True copy attested

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



True Copy attached

ASMP AI Quad Camera

2021.01.19 15:17

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

MIS DAS COLD STORAGE



vivo V17
48MP AI Quad Camera

20210111 15:15

Free Copy attached

(Signature)

Deputy Collector, Judicial
Collectorate, Mayurbhanj

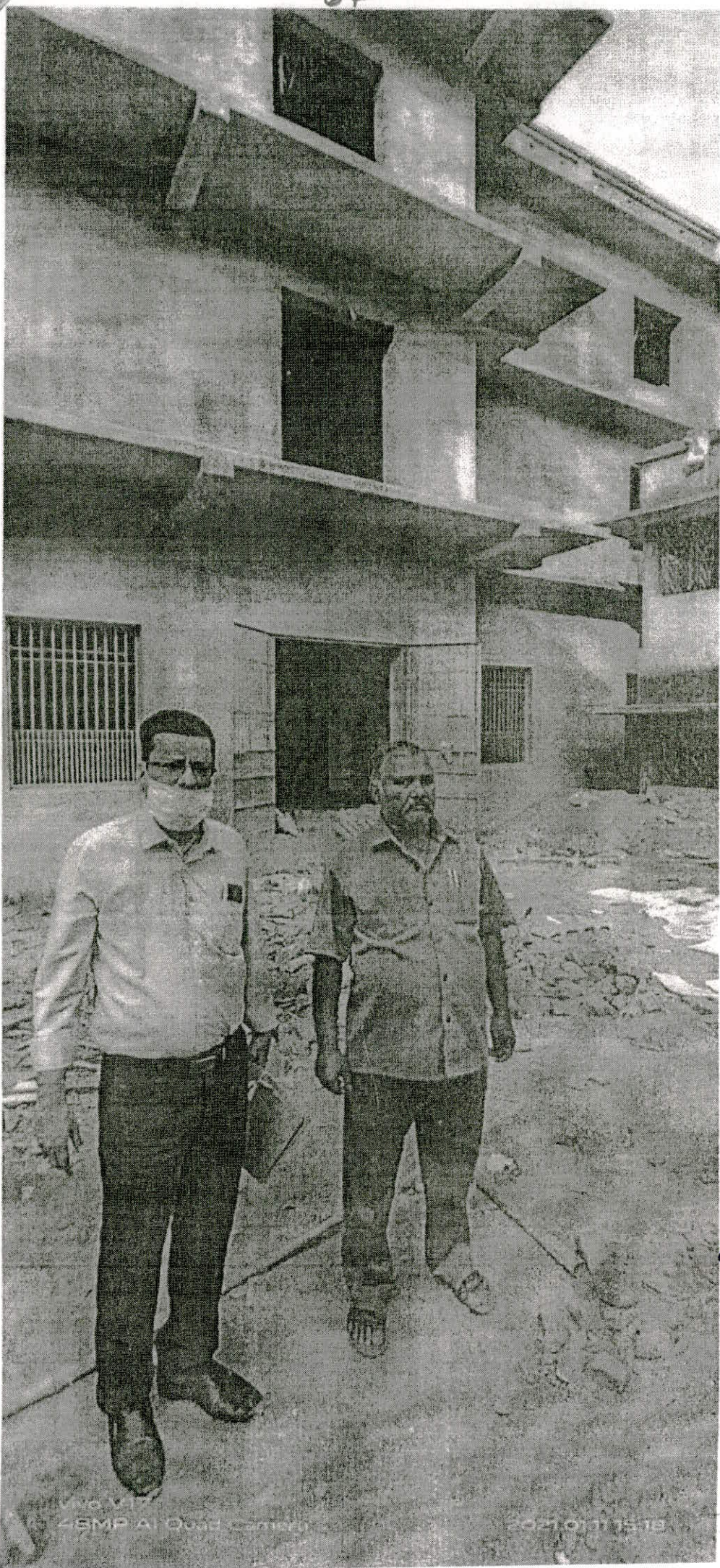


Truelogy attached

20/02

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

67



True copy attested

Deputy Collector, Judicial
Collectorate, Mayurbhanj

Vivo V17
45MP AI Quad Camera

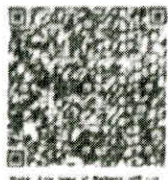
2021/03/15 13:13



BILL OF SUPPLY FOR ELECTRICITY

Name: DAS GOLD STORAGE
Address: C/O SRI G RISH CHANDRA DAS
FAIBAN, BARPADA
Email: rahhisekh@gmail.com
Mobile No: 9437037446

Rebate Date: 06/04/2023
Due Date: 10/04/2023
Consumer Alt. No: 11000000000
Consumer ID: 31261000229
Old Consumer No:
Bill Number: 521000004231695697
Bill Issue Date: 01/04/2023
Bill Basis: ACTUAL
Last Bill Issue Date: 01/03/2023
Bill Month: 2023/03



More Any type of Rebate will be provided for payments made after due date.

Table with 3 columns: Area Details, Connection Details, and Supply and Meter Details. Includes fields like Division, Tariff Category, Power Factor, etc.

Meter Reading Details table with columns: Parameter, Prev Reading, Current, M.F., Diff, T.F. Loss, Total. Lists various meter types and readings.

Due Date: 10/04/2023 (Immediate for Arrears)
Total Amount Payable: Rs. 1,50,969.00

Summary table with columns: Last Bill Amt(Rs.), Pymt. Rcvd(Rs.), Rebate(Rs.), Cr. Sundry Adj.(A), Net Arrear(Rs.), Net Payable Amount. Shows current bill amount and payable amount.

Current Bill Details table with columns: a Energy Charges, b Incentive on TOD, c Demand Charge / MMFC, etc. Lists various charges and their amounts.

Division Office: THE MANAGER (ELECT) BCD, BARPADA, MAYURBHANJ PIN 757001, Client Manager - Mr. Debashish Das. Contact No: 9993095527

Connect at: www.tpnodi.com | Connect us: 1912 / 1800 345 6718

Download MY TATA POWER app Now
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Available in English and Odia on Google Play Store and App Store

True copy attested

Deputy Collector, Judicial
Collectorate, Mayurbhanj

70 (D)

TPNODL

TP NORTNERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office Januganj, Remuna Golei, Balasore- 756019, Odisha, India

PAYMENT RECEIPT

SC NO. : 124000000069

Bill Month: March - 2023

Date: 06-Aprl-2023

Receipt No.: 33331705042304040002

Category: HT-AAIND

Division: BED BARIPADA

Sub Div : SDO RURAL

Section: ESO
CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount(In figure) : 1,49,566.00

Amount(In words) : (Rupees One Lakh Forty Nine Thousand Five Hundred and Sixty Six Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque/ DD is subject to realization)

Cheque/DD No. :

Cheque/DD Amount :

Date : -

Bank :

Received By : binapanim

This is a computer generated receipt, so signature is not required.

True copy attested

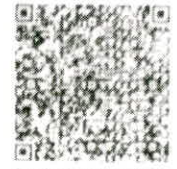

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



BILL OF SUPPLY FOR ELECTRICITY

Name: DAS COLD STORAGE
Details: COO. SRI GIRISH CHANDRA DAS
PALANI BARIPADA
PINCODE: 0
Email Id: rabhisekh@gmail.com
Mobile No: 9437037446

Rebate Date: 06/05/2023
Due Date: 09/05/2023
Consumer A/c No: 12400000069
Consumer ID: 31261000229
Old Consumer No:
Bill Number: 521000005232758545
Bill Issue Date: 01/05/2023
Bill Basis: ACTUAL
Last Bill Issue Date: 01/04/2023
Bill Month: 2023/04



Note: This type of Billing will not be allowed for payments done after this date through Cash.

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO INDUSTRIAL ACTIVITIES	Power Factor	0.9990
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	720
Section	TSO CHHANCHA	Contract Demand	165 KVA	Billable Demand KVA	165.000
BT No		Supply Voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Col. Meter No	
MRU No		ED Exemption	NO	Bill Period	01/04/2023 - 30/04/2023
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	30/1 0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA		

Parameter	Meter Reading Details					
	Prev Reading	Current Reading		Diff	T.F. Loss	Total
KVAH	803.2700	MRB 6750		65.4700	0.00	26,162.0000
MD KVA	0.0000	0.0000		0.00	0.00	0.0000
MD KVAH	841.2200	906.6900		65.4700	0.00	26,168.0000
MD KVAH	0.1772	0.1624		0.0148	0.00	64.9600
Off Peak Slot	Slot 1	Slot 2	Slot 1	Slot 2		
Off Peak KVAH	0.0000	178.1900	3.2400	183.4700	3.2400	14.7800
Off Peak KVAH	0.0000	157.8450	3.2150	202.1600	3.2150	14.3150
Off Peak MD KVAH	0.0000	0.0000	0.0000	0.0000	0.00	7.008.0000
Off Peak KVAH	824.0800	0.0000	667.7700	4.1950	4.1950	0.0000
Off Peak KVAH	653.3750	0.0000	697.0900	4.1950	4.1950	19.154.0000
Off Peak MD KVAH	0.0000	0.0000	0.0000	0.0000	0.00	19.154.0000
Off Peak MD KVAH	0.0000	0.1676	0.1080	0.1560	0.00	0.0000
Off Peak MD KVAH	0.1772	0.0000	0.1624	0.1104	0.00	62.4000
KVAH Lead	138.6800	0.0000	141.4650	1.7850	0.00	64.9600
KVAH Lag	4.6850	0.0000	4.5800	0.1050	0.00	74.0000
						78.0000

Due Date: 09/05/2023
(Immediate for Arrears)
Total Amount Payable
Rs. 92,832.00
Net Current Payment after Digital
Rs. 91,965.35

Slot-1 06:00-14:00
Slot-2 14:00-18:00
OffPeak 18:00-00:00

Last Bill Amt.(Rs.)	Pymt Rcvd.(Rs.)	Rebate.(Rs.)	Cr. Sundry Adj.(A)	Net Arrear.(Rs.)	Net Payable Amount	
1,50,969.38	1,49,564.00	1404.92	0.00	0.46	Before Rbt. Dt.(Rs.)	After Rbt. Dt.(Rs.)
Curr. Bill Amt.(Rs.)	DPS.(Rs.)	Misc Charges	Prv. Adj.(Rs.)	Installments.(Rs.)	91,965.00	92,832.00
92,831.94	0.00	0.00	-0.00	0.00		

Current Bill Details		1. Sundry Adjustment(B)	
a. Energy Charges	78,564.00	Debit	0.00
Slab 1 - null	26188@	Credit	0.00
	3.00	2. Interest on SD(After TDS)	0.00
b. Incentive on TOD	-1,404.80	3. Total Current Bill(Aft Adj/Inst)	92,831.94
c. Demand Charge / MMFC	8,250.00	4. Rebate Allowable	
d. Overdraw penalty	0.00000	Prompt Payment+Rural+Special Rebate	-866.59
e. Penalty for Fall in PF 0%	0.00	5. Net Current payment after Rebate	91,965.35
f. Power Factor Incentive	0.00	Digital Payment Rebate	0.00
g. Colony KvaH charge	0.00	6.Net Current payment after Digital	91,965.35
h. Load Factor Rebate/ Special Discount	0.00 / 0.00	7. Cross Subsidy Charges	0.00
i. Electricity Charge	85,409.20	8. Disputed Amount	0.00
(a-b+c+d+e-f+g+h)		9. Last Rebate Allowed	1404.92
j. Electricity Duty (8%)	6,172.74	10. ASD Claimed	0.00
k. Meter Rent	1,000.00	Message	
l. Customer Service Charge	250.00	The consumer shall be liable for disconnection or non-payment of all dues including arrears of previous bills by due date after notice as per Section 16(1) of the Electricity Act 2003. If Cheque/Bank draft is to be issued in favour of TP Northern Odisha Distribution Ltd (TPNODL) TPNPS payment can be made to TP Northern Odisha Distribution Limited by putting Payee Account No: TPNODLXXXXXX3XXXXX. Where XXXXXXXXXX denotes your 12 digit Consumer Account Number. For example, if Consumer Account no. is 123456789101 then Payee Account No. would be TPNODL123456789101. B.S.C Code (11 digit) - 07B0CC274. You can also pay through Paytm/PhonePe/Google Pay/Amazon Pay/WoBk/WhatsApp App or Bill Desk/Paytm Gateway (Net Banking option) available on Odisha.Disc.com/TPNODL Website. 3. Disputed amount to be finalized on the last date of the bill cycle. In case of late payment applicable 4. TCS shall be on bills with last 5 payments. Non-adj. compliance with deduction per system in arrears. Billing cycle. Payments have been cut-off in case of more than 5 payments from last billing cycle. 8 Feb 2020. If there is any amount to be collected after reconciliation 1 Feb 2021. TCS shall be levied based on collection.	
m. R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o. Current Total (j+k+l+m+n)	92,831.94		

Division Office: THE MANAGER (ELECT) BED, BARIPADA, MAYURBHANJ PIN-757001, Client Manager - Mr. Debashis Das. E-Mail - debashis.d@tpnodl.com, Contact No.8093005527

Connect at: www.tpnodl.com

Connect us: 1912 / 1800 345 6718

Download MY TATA POWER app Now
Get Billing Alerts | Make Bill Payments | Check Usage History | Filter Billing Limits
Available in English and Odia on Google Play Store and App Store.

For Detail log on to our website www.tpnodl.com. Alternatively you can call at 1912 (24x7 Toll Free).
Head Office: TP, NORTHERN ODISHA DISTRIBUTION LTD
JANUGANJ, BALASORE, ODISHA-756019
CIN- U40109OR2021PLC035951 PAN- AAICT5123C TAN- BBNT01974A GSTIN- 21AAICT5123C12X

True copy attached
Deputy Collector, Judicial
Collectorate, Mayurbhanj

72

TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

RY No. _____	Bill Month _____	Date _____
Receipt No. _____	Sub Div _____	Category _____
Division _____		Section _____

Received with thanks from _____

Amount (In Figure) : _____

Amount (in words) : _____

Payment Mode : _____

Amount Received Towards : _____

Cheque/DD Details : _____

Cheque/DD No. : _____

Date : _____

True copy attested

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

72(D)

TPNODL

TP NORTNERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office Januganj, Remuna Golei, Balasore- 756019, Odisha, India

PAYMENT RECEIPT

SC NO. : 124000000069

Bill Month: April - 2023

Date: 06-May-2023

Receipt No.: 33331704062304040003

Category: HT-AAIND

Division: BED BARIPADA

Sub Div : SDO RURAL

Section: ESO

CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount(In figure) : 91965.00

Amount(In words) : (Rupees Ninety One Thousand Nine Hundred and Sixty Five Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque/ DD is subject to realization)

Cheque/DD No. :

Cheque/DD Amount :

Date :-

Bank :

Received By : binapanim

This is a computer generated receipt, so signature is not required.

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

-74-

TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No. : 17000000000000000000

Bill Month: May, 2025

Date: 10/06/2025

Receipt No.: 17000000000000000000

Category: BTL/AMT

Division: BHUBHARIPURA

Sub Div: SDF/RURAL

Section: 151
CHHARPARA

Received with thanks from: DABU, (D. CHHARPARA)

Amount (In figure): 10000/-

Amount (In words): Ten thousand Rupees Only

Payment Mode: CASH

Amount Received Towards: ELECTRICITY CHARGES

Cheque/DD Details: (Payment through Cheque / DD is subject to realization)

Cheque/DD No.

Cheque/DD Amount

Date

Bank

Received By:

This is a computer generated receipt, original and no signature required

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

74 (D)

TPNODL

TP NORTNERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office Januganj, Remuna Golei, Balasore- 756019, Odisha, India

PAYMENT RECEIPT

SC NO. : 124000000069

Bill Month: May - 2023

Date: 05-Jun-2023

Receipt No.: 33331705062304040001

Category: HT-AAIND

Division: BED BARIPADA

Sub Div : SDO RURAL

Section: ESO

CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount(In figure) : 59552.00

Amount(In words) : (Rupees Fifty Nine Thousand Five Hundred and Fifty Two Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque/ DD is subject to realization)

Cheque/DD No. :

Cheque/DD Amount :

Date : -

Bank :

Received By : binapanim

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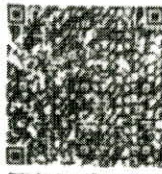

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

124000000069

BILL OF SUPPLY FOR ELECTRICITY

Consumer Name DAS COLD STORAGE
Address Details C/O SRI GIRISH CHANDRA DAS
PAL BANJ BARIPADA
PINCODE 0
Email Id rabhisekh@gmail.com
Mobile No 943/03/446

Rebate Date 05/07/2023
Due Date 10/07/2023
Consumer A/c No 124000000069
Consumer ID 31261000229
Old Consumer No
Bill Number 521000007231016805
Bill Issue Date 01/07/2023
Bill Basis ACTUAL
Last Bill Issue Date 01/06/2023
Bill Month 2023/06



Note: Any type of Rebate will not be allowed for payments due after this date after GST Tied.

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO-INDUSTRIAL ACTIVITIES	Power Factor	0.9983
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	720
Section	ESO CHHANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165 000
DT No		Supply Voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Col Meter No	
RU No		ED Exemption	NO	Bill Period	01/06/2023 - 30/06/2023
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	30/1 0000
Organization Type		Security Deposit	2.92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400 00
		Transformer Rating	315 KVA		

Parameter	Meter Reading Details		Diff	T.F. Loss	Total
	Prev. Reading	Current Reading			
KVAH	327.9100	974.6950	51.7850	0.00	20.714 0000
MD-KVA	0.0000	0.0000	0.0000	0.00	0.0000
KVAH	96.1000	1,012.8700	51.8700	0.00	20.748 0000
MD-KVA	0.4652	0.1288	0.0000	0.00	51.5200
Tripping Slot	Slot 1	Slot 2	Slot 1	Slot 2	Slot 1
OR Peak KVAH	13.2600	204.7350	22.1100	216.0350	8.8500
OR Peak KVAH	13.2850	213.4500	22.1350	224.7800	8.8500
OR Peak MD-KVA	0.0000	0.0000	0.0000	11.3300	0.00
Peak KVAH	687.0550	17.8600	705.4500	31.1000	18.3950
Peak KVAH	116.4150	1.8500	734.8400	31.1150	18.4250
Peak MD-KVA	0.0000	0.0000	0.0000	0.00	12.654 0000
OR Peak MD-KVA	0.1204	0.1192	0.1192	0.1220	0.00
Peak MD-KVA	0.1256	0.1148	0.1288	0.1196	0.00
KVAH	143.2900	145.1400	1.8500	0.00	740.0000
KVAH-Last	5.0300	5.1850	0.1550	0.00	62.0000

Due Date: 10/07/2023
(Immediate for Arrears)
Total Amount Payable
Rs. 74,980.00
Net Current Payment after Digital
Rs. 74,278.67

Slot-1 Slot-2
Peak 06:00-14:00 15:00-00:00
OffPeak 14:00-15:00 00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount
60,283.13	59,553.00	729.66	0.00	0.47	
Curr. Bill Amt(Rs.)	DPS(Rs.)	Misc Charges	Prov Adj.(Rs.)	Installments(Rs.)	
74,979.97	0.00	0.00	0.00	0.00	74,279.00 74,980.00

Energy Charges		62,244.00		1. Sundry Adjustment(B)	
Slab 1 - KVAH	20748@	3.00	62,244.00	Debit	0.00
				Credit	0.00
				2. Interest on SD(After TDS)	0.00
a. Green Tariff Premium(GTP)		0.00		3. Total Current Bill(Aft Adj/Inst)	74,979.97
b. Incentive on TOD		-1,614.40		4. Rebate Allowable	
c. Demand Charge / MMFC		8,250.00		Prompt Payment+Rural+Special Rebate	-701.30
d. Overdrawal penalty		0.000000		5. Net Current payment after Rebate	74,278.67
e. Penalty for Fall in PF 0%		0.00		Digital Payment Rebate	0.00
f. Power Factor Incentive		0.00		6. Net Current payment after Digital	74,278.67
g. Colony KvaH charge		0.00		7. Cross Subsidy Charges	0.00
h. Load Factor Rebate/ Special Discount		0.00 / 0.00		8. Disputed Amount	0.00
i. Electricity Charge		68,879.60		9. Last Rebate Allowed	729.66
(a-b+c+d+e+f+g+h)		4,850.37		10. ASD Claimed	0.00
j. Electricity Duty (8%)		4,850.37		Message	
k. Meter Rent		1,000.00		The amount shall be liable for deduction of non payment of all bills pending amount of arrears till the due date after which the section 96(1) of the Electricity Act 2003. 2. Cheques/Bills draft to be issued in favour of TP Northern Odisha Distribution Ltd. (TPNODL/REPT/MS) payment can be made to TP Northern Odisha Distribution Limited by putting Payee Account No. TPNODLXXXXXXXXXXXX (Where XXXXXXXXXXXX denotes your 12 digit Consumer Account Number). For Example: if Consumer Account No. is 1234567891011 then Payee Account No. should be TPNODL1234567891011 (12 digit) + 019900000000. You can also pay through Paytm/PhonePe/Google Pay/Amazon Pay/Debit Card/Net Banking. 3. Disputed amount to be filed in the jurisdiction of the court and the applicable. 4. ECS Opt in. 5. Date area last 5 payments detail with comparison area adjustment are shown in annexure. 6. Payment has been credited in case of more than 5 payments from last billing cycle. 7. For FY 2021-22, the FY 2021 amount will be finalized after reconciliation. From FY 2021-22, TCS shall be levied based on collection.	
l. Customer Service Charge		250.00			
m. R.I. Surcharge		0.00			
n. Tax Collection at Source		0.00			
o. Current Total (i+j+k+l+m+n)		74,979.97			

Division Office THE MANAGER (ELECT) BED, BARIPADA, MAYURBHANJ PIN 757001, Client Manager - Mr. Debeshis Das, E-Mail - debeshis.d@tpnodl.com, Contact No 8093065527
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Connect us 1912 / 1800 345 6718

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Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD
JANUCANI, BALASORE, ODISHA-756038
CIN: U40109QR2021PLC035951 PAN: AAICT5123C TAN: BBNT01974A GSTIN: 21AAICT5123C121

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Deputy Collector, Judicial
Collectorate, Mayurbhanj

TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month : June - 2023

Date : 05-Jul-2023

Receipt No.: 33331705072304040003

Category : HT-AAIND

Division : BED BARIPADA

Sub Div : SDO RURAL

Section : ESO
CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount (In figure) : 74279.00

Amount (In words) : (Rupees Seventy Four Thousand Two Hundred and Seventy Nine Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque / DD is subject to realization)

Cheque/DD No :

Cheque / DD Amount :

Date : -

Bank :

Received By : binapanim

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74,279.00

(74,279.00)

True copy attested

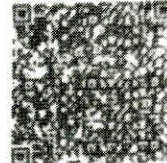
[Signature]
Deputy Collector, Judicial
Collectorate, Mayurbhanj



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name DAS COLD STORAGE
Address Details C/O-SRI GIRISH CHANDRA DAS
HALBANI BARIAPADA
PINCODE 0
Email Id rabhisekh@gmail.com
Mobile No 9437037446

Rebate Date 01/08/2023
Due Date 08/08/2023
Consumer A/c No 12400000069
Consumer ID 31261000229
Old Consumer No
Bill Number 521000008231207600
Bill Issue Date 01/08/2023
Bill Basis ACTUAL
Last Bill Issue Date 01/07/2023
Bill Month 2023/07



Make Any type of Debit as per bill
to be allowed for payments done after
due date 2023 08 08

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIAPADA	Tariff Category	ALLIED AGRO- INDUSTRIAL ACTIVITIES	Power Factor	0.9986
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	744
Section	ESO CHHANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165.000
DT No		Supply Voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Col Meter No	
MRU No		ED Exemption	NO	Bill Period	01/07/2023 - 31/07/2023
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	31/1.0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA		

Parameter	Prev Reading	Current Reading	Diff	T.F. Loss	Total	
MD kWh	974.6950	1,025.7750	51.0800	0.00	20,432.0000	
MD KVA	0.0000	0.0000	0.0000	0.00	0.0000	
KVAH	1,012.8700	1,064.0200	51.1500	0.00	20,460.0000	
MD KVA	0.5946	0.1244	0.4702	0.00	49.7500	
Turning Slot	Slot 1	Slot 2	Slot 1	Slot 2	Slot 1	Slot 2
Off Peak kWh	22.1190	216.9350	31.2750	226.9500	9.1650	19.9150
Off Peak KVAH	22.1250	224.7800	31.3050	235.7050	9.1700	19.9250
Off Peak MD kWh	0.0000	0.0000	0.0000	0.0000	0.00	0.00
Peak kWh	705.4500	31.1000	722.4150	45.1350	16.9650	14.0350
Peak KVAH	734.8400	31.1150	751.8400	45.1700	17.0000	14.0550
Off Peak MD KVA	0.1192	0.1220	0.1244	0.1188	0.00	0.00
Peak MD KVA	0.1268	0.1196	0.1240	0.1164	0.00	0.00
KVAH	145.1400	146.6250	1.4850	0.00	594.0000	
KVAH Loss	5.1850	5.4550	0.2700	0.00	108.0000	

Due Date: 08/08/2023
(Immediate for Arrears)
Total Amount Payable
Rs 74,054.00
Net Current Payment after Digital
Rs 73,361.47

	Slot-1	Slot-2
Peak	06:00-14:00	18:00-00:00
OffPeak	14:00-18:00	00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount
74,980.44	74,279.00	701.3	0.00	0.14	Before Kot. Dt.(Rs.)
74,054.19	0.00	0.00	0.00	0.00	After Reb. Dt.(Rs.)
					73,361.00
					74,054.00

Current Bill Details		1. Bill Rev Adj(B)	
a. Energy Charges	61,380.00		
Slab 1 - KVAH 20460@	3.00 61,380.00		
		Debit	0.00
		Credit	0.00
		2. Interest on SD(After TDS)	0.00
a 1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst)	74,054.19
Incentive on TOD	-1,607.60	4. Rebate Allowable	
Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate	-692.72
d. Overdrawal penalty	0.000000	5. Net Current payment after Rebate	73,361.47
e. Penalty for Fall in PF 0%	0.00	Digital Payment Rebate	0.00
f. Power Factor Incentive	0.00	6. Net Current payment after Digital	73,361.47
g. Colony KvaH charge	0.00	7. Cross Subsidy Charges	0.00
h. Load Factor Rebate/ Special Discount	0.00 / 0.00	8. Disputed Amount	0.00
i. Electricity Charge	68,022.40	9. Last Rebate Allowed	701.3
(a-b+c+d+e+f+g+h)		10. ASD Claimed	0.00
j. Electricity Duty (6%)	4,781.79		
k. Meter Rent	1,000.00		
l. Customer Service Charge	250.00		
m. R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o. Current Total (I+j+k+l+m+n)	74,054.19		

Division Office THE MANAGER (ELECT) BED, BARIAPADA, MAYURBHANJ PIN 757001, Client Manager - Mr. Debashish Das, E-Mail - debashish.d@tpnodi.com, Contact No 5093069327
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Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD
CIN: U40109OR2021PLC035951 PAN: AACI15123C TAN: BBNT01974A GSTIN: 21AACI15123C1ZK

True copy attested
(Signature)
**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

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TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month : July - 2023

Date : 04-Aug-2023

Receipt No.: 33331704082304040002

Category : HT-AAIND

Division : BED BARIPADA

Sub Div : SDO RURAL

Section : ESO
CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount (In figure) : 73361.00

Amount (In words) : (Rupees Seventy Three Thousand Three Hundred and Sixty One Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque / DD is subject to realization)

Cheque/DD No :

Cheque / DD Amount :

Date : -

Bank :

Received By : binapanim

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[Signature]

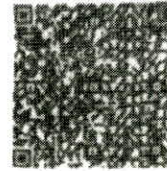
Deputy Collector, Judicial
Collectorate, Mayurbhanj

12400000069

BILL OF SUPPLY FOR ELECTRICITY

Consumer Name DAS COLD STORAGE
Address Details C/O. SRI GIRISH CHANDRA DAS
PALBANI BARIPADA
PINCODE 0
Email Id labhisekh@gmail.com
Mobile No 9437037448

Rebate Date 05/09/2023
Due Date 08/09/2023
Consumer A/c No 12400000069
Consumer ID 31261000229
Old Consumer No
Bill Number 52100009231324539
Bill Issue Date 01/09/2023
Bill Basis ACTUAL
Last Bill Issue Date 01/08/2023
Bill Month 2023/08



Note: Any type of Rebate will not be allowed for payments done after the date this QR Code

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO INDUSTRIAL ACTIVITIES	Power Factor	0.9985
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	744
Section	ESO CHHANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165.000
DT No		Supply Voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Col. Meter No	
MRU No		ED Exemption	NO	Bill Period	01/08/2023 - 31/08/2023
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	31/1.0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA		

Meter Reading Details						
Parameter	Prev Reading	Current Reading	Diff	T.F. Loss	Total	
KVAH	1,025.7750	1,075.6390	49.8640	0.00	19,344.0000	
ARI KVA	0.0000	0.0000	0.0000	0.00	0.0000	
KVAH	1,064.0200	1,113.9500	49.9300	0.00	19,972.0000	
MD KVA	0.7184	0.1244	0.0000	0.00	49.7600	
Timing Slot	Slot-1	Slot-2	Slot-1	Slot-2		
Off Peak KVAH	31.2750	226.9900	40.5350	238.1200	11.3700	0.00
Off Peak KVAH	31.3050	235.7050	40.5850	247.0650	9.2800	0.00
Off Peak MD KVAH	0.0000	0.0000	0.0000	0.0000	0.00	0.00
Over KVAH	72.4730	45.1350	739.4000	57.3800	16.9850	12.2450
Peak KVAH	721.8400	45.1700	768.8600	57.4200	17.0400	12.2500
Peak MD KVAH	0.0000	0.0000	0.0000	0.0000	0.00	0.00
Off Peak MD KVAH	0.1244	0.1192	0.1192	0.1180	0.00	0.00
Peak MD KVAH	0.1240	0.1184	0.1244	0.1192	0.00	0.00
KVAH	146.6250	148.1700	1.5450	0.00	49.7600	
KVAH Lead	5.4550	5.6700	0.2150	0.00	86.0000	

Due Date 08/09/2023
(Immediate for Arrears)
Total Amount Payable
Rs. 72,426.00
Net Current Payment after Digital
Rs. 71,748.33

Slot-1 Slot-2
Peak 06:00-14:00 18:00-00:00
Off Peak 14:00-18:00 00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount	
74,054.33	73,361.00	692.72	0.00	0.61	Before Reb. Dr. (Rs.)	After Reb. Cr. (Rs.)
Curr. Bill Amt(Rs.)	DPS(Rs.)	Misc Charges	Prov. Adj.(Rs.)	Installments(Rs.)	71,748.00	72,426.00
72,425.98	0.00	0.00	0.00	0.00		

Current Bill Details			1. Bill Rev Adj(B)	
a. Energy Charges		59,916.00		
Slab 1 - KVAH 19972@	3.00	59,916.00	Debit	0.00
			Credit	0.00
			2. Interest on SD(After TDS)	0.00
a.1 Green Tariff Premium(GTP)		0.00	3. Total Current Bill(Aft Adj/Inst)	72,425.98
b. Incentive on TOD		-1,651.20	4. Rebate Allowable	
c. Demand Charge / MMFC		8,250.00	Prompt Payment+Rural+Special Rebate	-677.65
d. Overdrawal penalty		0.00000	5. Net Current payment after Rebate	71,748.33
e. Penalty for Fall in PF 0%		0.00	Digital Payment Rebate	0.00
f. Power Factor Incentive		0.00	6. Net Current payment after Digital	71,748.33
g. Colony KvaH charge		0.00	7. Cross Subsidy Charges	0.00
h. Load Factor Rebate/ Special Discount		0.00 / 0.00	8. Disputed Amount	0.00
i. Electricity Charge		66,514.80	9. Last Rebate Allowed	692.72
(a+b+c+d+e+f+g+h)			10. ASD Claimed	0.00
j. Electricity Duty (8%)		4,661.18		
k. Meter Rent		1,000.00		
l. Customer Service Charge		250.00		
m. R.I. Surcharge		0.00		
n. Tax Collection at Source		0.00		
o. Current Total (i+j+k+l+m+n)		72,425.98		

Division Office THE MANAGER (ELECT) BED. BARIPADA, MAYURBHANJ PIR 751001, Client Manager - Mr Debasish Das, E-Mail - debasish.d@tpnodl.com, Contact No 899300527

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TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month: August - 2023

Date: 04-Sep-2023

Receipt No.: 33331704092304040002

Category: HT-AAIND

Division: BFO BARIPADA

Sub Div: SDO RURAL

Section: ESO
CHHANEHA

Received with thanks from: DAS COLD STORAGE.

Amount (In figure): 71748.00

Amount (In words): (Rupees Seventy One Thousand Seven Hundred and Forty Eight Only)

Payment Mode: Cash

Amount Received Towards: ELECTRICITY CHARGES

Cheque/DD Details: (Payments through Cheque / DD is subject to realization)

Cheque/DD No:

Cheque / DD Amount:

Date:

Bank:

Received By: binapanim

This is a computer generated receipt, so signature is not required.

73,301,000

True Copy attested

Deputy Collector, Judicial
Collectorate, Mayurbhanj



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name: DAS GOLD STORAGE
Address Details: C/O SRI GIRISH CHANDRA DAS PALANI BARI PADA PINCODE 0
Email Id: abhisekh@gmail.com
Mobile No: 9437037446

Rebate Date: 06/10/2023
Due Date: 09/10/2023
Consumer A/c No: 124000000069
Consumer ID: 31261000229
Old Consumer No.:
Bill Number: 521000010231492883
Bill Issue Date: 01/10/2023
Bill Basis: ACTUAL
Last Bill Issue Date: 01/09/2023
Bill Month: 2023/09

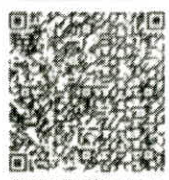


Table with 3 columns: Area Details, Connection Details, and Supply and Meter Details. Includes fields like Division, Tariff Category, Power Factor, etc.

Meter Reading Details table with columns: Parameter, Prev Reading, Current Reading, Diff, T.F Loss, Total. Includes rows for kWh, MD kWh, KVAh, etc.

Due Date: 09/10/2023
(Immediate for Arrears)
Total Amount Payable: Rs. 70,678.00
Net Current Payment after Digital: Rs. 70,015.79

Summary table with columns: Last Bill Amt(Rs.), Pymt Rcvd(Rs.), Rebate(Rs.), Cr. Sundry Adj.(A), Net Arrear(Rs.), Net Payable Amount. Before Rbt. Dt.(Rs.), After Rbt. Dt.(Rs.)

Current Bill Details table with columns: a. Energy Charges, b. Incentive on TOD, c. Demand Charge / MMFC, etc. Includes sub-totals and final total.

Division Office: THE MANAGER (ELECT) BED, BARPADA, MAYURBHANJ PIN-757001, Client Manager - Mr. Debasthis Das, E-Mail - debasthis.d@tpnodi.com, Contact No. 8093006527
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Connect us: 1912 / 1800 345 6718

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True Copy and signature

Deputy Collector, Judicial Collector, Mayurbhani

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TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month : September - 2023

Date : 05-Oct-2023
12:46:54

Receipt No.: 33331705102304040003

Category : HT-AAIND

Division : BED BARIPADA

Sub Div : SDO RURAL

Section : ESO
CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount (in figure) : 70016.00

Amount (in words) : (Rupees Seventy Thousand Sixteen Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque / DD is subject to realization)

Cheque/DD No :

Cheque / DD Amount :

Date : -

Bank :

Received By : 119634

This is a computer generated receipt, so signature is not required.

True copy attached


Deputy Collector, Judicial
Collectorate, Mayurbhanj

83

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TP NORTHERN ODISHA DISTRIBUTION LIMITED

CONTACT US
1800 345 6718

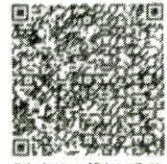
आपका
आपका



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name : DAS COLD STORAGE,
Address Details : C/O SRI GIRISH CHANDRA DAS
PALBANI, BARIPADA
PINCODE 0
Email Id : abhisekh@gmail.com
Mobile No : 9437037446

Rebate Date : 04/11/2023
Due Date : 08/11/2023
Consumer A/c No. : 124000000069
Consumer ID : 31261000229
Old Consumer No. :
Bill Number : 521000011231619084
Bill Issue Date : 01/11/2023
Bill Basis : ACTUAL
Last Bill Issue Date : 01/10/2023
Bill Month : 2023/10



Note: Any type of Rebate will not be allowed for payments done after the date the QR Code.

Table with 3 columns: Area Details, Connection Details, and Supply and Meter Details. Includes fields like Division, Sub-Division, Section, DT No, Pole No, MRU No, Walking Sequence, Organization Type, Connection Type, Tariff Category, Category Type, Contract Demand, Supply Voltage, Own Transformer, ED Exemption, Date of Connection, Security Deposit, Metering Side, Consumer Status, Transformer Rating, Power Factor, Power ON Hour, Billable Demand-KVA, Meter SI. No., Col. Meter No., Bill Period, Bill Days/Months, Load Factor, Meter Reading, Main Meter MF, Meter Rent Count.

Meter Reading Details table with columns: Parameter, Prev Reading, Current Reading, Diff, T.F Loss, Total. Rows include KWH, MD-KW, KVAH, MD-KVA, Timing Slot, Off Peak KWH, Off Peak KVAH, Off Peak MD-KW, Peak KWH, Peak KVAH, Peak MD-KW, Off Peak MD-KVA, Peak MD-KVA, KVARH, KVARH Load.

Due Date: 08/11/2023
(Immediate for Arrears)
Total Amount Payable
Rs. 68,464.00
Net Current Payment after Digital
Rs. 67,822.29
Slot-1 Slot-2
Peak 06:00-14:00 18:00-00:00
OffPeak 14:00-18:00 00:00-06:00

Summary table with columns: Last Bill Amt(Rs.), Pymt Rcvd(Rs.), Rebate(Rs.), Cr. Sundry Adj.(A), Net Arrear(Rs.), Net Payable Amount, Before Rbt. Dt.(Rs.), After Rbt. Dt.(Rs.).

Current Bill Details table with columns: Description, Amount, and Bill Rev Adj(B). Includes items like Energy Charges, Meter Rent, Customer Service Charge, R.I. Surcharge, Tax Collection at Source, and Current Total.

Division Office: THE MANAGER (ELECT) JRED, BARIPADA, MAYURBHANJ PIN-757001, Client Manager - Mr. Debashis Das, E-Mail - debashis.d@tpnodi.com, Contact No.8083005527
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Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD
JANUGANJ, BALASORE, ODISHA- 756019
CIN- U40109OR2021PLC035951 PAN- AAICT5123C TAN- BBN01974A GSTIN- 21AAICT5123C1ZX

True Copy attested
[Signature]

Deputy Collector, Judicial
Collectorate, Mayurbhanj

84

000014
HDFC

NEFT to the amount of Rs 678231 vide Cash / Cheque number
Account number TPNODL124000000069
Bank with IFSC Code UTIB0CCCH2074 Customers will be guided by the Terms

Bank
Seal
03/11/23
For HDFC Bank

mentioned in the form. HDFC Bank will accept no liability for any consequences arising out of erroneous
as provided by the Customer. UFR- N03232917702659
Request for MC / DD / RTGS and NEFT can also be placed using Netbanking

True copy attested

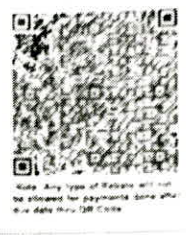

Deputy Collector, Judicial
Collectorate, Mayurbhanj



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name: DAS COLY STORAGE
 Address Details: C/O SRI GIRISH CHANDRA DAS, PAI RANI BARIPADA, PINCODE 0
 E-mail Id: abhisekh@gmail.com
 Mobile No: 9437037446

Rebate Date: 05/12/2023
 Due Date: 08/12/2023
 Consumer A/c No.: 12400000069
 Consumer ID: 31261000229
 Old Consumer No.:
 Bill Number: 521000012231730640
 Bill Issue Date: 01/12/2023
 Bill Basis: ACTUAL
 Last Bill Issue Date: 01/11/2023
 Bill Month: 2023/11



Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO-INDUSTRIAL ACTIVITIES	Power Factor	0.9982
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	720
Section	ESO CHHANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165.000
DT No.		Supply Voltage	11 KV	Meter SI No.	NSC94514
Pole No.		Own Transformer	NO	Col. Meter No.	
MRU No.		ED Exemption	NO	Bill Period	01/11/2023 - 30/11/2023
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	30/1 0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA	Meter Rent Count	30/60

Meter Reading Details							
Parameter	Prev Reading	Current Reading	Diff	T.F. Loss	Total		
AWR	1,120.7250	1,206.7950	36.0700	0.00	14,478.0000		
M.KVA	0.0000	0.0000		0.00	0.0000		
SLAB	1,209.1900	1,245.3250	36.1350	0.00	14,454.0000		
M.KVA	1.0900	0.1164		0.00	46.5600		
Slab 1	Slot-1	Slot-2	Slot-1	Slot-2	Slot-1	Slot-2	
Peak KVAH	55.7550	261.1100	61.6000	269.5950	5.8450	8.4850	5,732.0000
Peak KVAH	55.8500	269.8850	61.7400	278.4000	5.8900	8.5150	5,762.0000
Peak MD KVA	0.0000	0.0000	0.0000	0.0000	0.00	0.00	
Peak KWHT	772.6450	81.2150	785.3550	90.2450	12.7100	9.0300	8,696.0000
Peak KWHT	802.1750	81.2800	814.8750	90.3100	12.7000	9.0300	8,697.0000
Peak MD KW			0.0000	0.0000	0.00	0.00	
Peak MD KVA	0.1188	0.1192	0.1116	0.1120	0.00	0.00	44.8000
Peak MD KVA	0.1248	0.1184	0.1164	0.1124	0.00	0.00	46.5600
SLAB		151.1600	152.1200		0.9600	0.00	384.0000
SLAB		6.4300	6.6500		0.2200	0.00	90.0000

Due Date: 08/12/2023 (Immediate for Arrears)
 Total Amount Payable: Rs. 55,086.00
 Net Current Payment after Digital: Rs. 54,569.27

Slot-1 Slot-2
 Peak 06:00-14:00 18:00-06:00
 OffPeak 14:00-18:00 00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount
68,464.00	67,823.00	640.96	0.00	0.04	Before Rbt. Dt.(Rs.) After Rbt. Dt.(Rs.)
Curr. Bill Amt(Rs.)	DPS(Rs.)	Misc Charges	Prov Adj.(Rs.)	Installments(Rs.)	54,569.00 55,086.00
55,086.37	0.00	0.00	-0.00	0.00	

Current Bill Details		1. Bill Rev Adj(B)	
a. Energy Charges	43,362.00	Debit	0.00
Slab 1 - KVAH 14454@	3.00 43,362.00	Credit	0.00
		2. Interest on SD(After TDS)	0.00
a.1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst)	55,086.37
b. Incentive on TOD	-1,152.40	4. Rebate Allowable	
c. Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate	517.10
d. Overdrawal penalty	0.00000	5. Net Current payment after Rebate	54,569.27
e. Penalty for Fall in PF 0%	0.00	Digital Payment Rebate	0.00
f. Power Factor Incentive	0.00	6. Net Current payment after Digital	54,569.27
g. Colony KvaH charge	0.00	7. Cross Subsidy Charges	0.00
h. Load Factor Rebate/ Special Discount	0.00 / 0.00	8. Disputed Amount	0.00
i. Electricity Charge (a-b+c+d+e-f+g+h)	50,459.60	9. Last Rebate Allowed	640.96
j. Electricity Duty (8%)	3,376.77	10. ASD Claimed	0.00
k. Meter Rent	1,000.00	Message	
l. Customer Service Charge	250.00	The consumer shall be liable for disconnection on non-payment of all bills including arrears of previous bills by due date. After notice as per Section 56(i) of the Electricity Act 2003. 2. Cheque/Bank draft is to be issued in favour of TP Northern Odisha Distribution Ltd RTGS/NEFT/MPSS payment can be made to TP Northern Odisha Distribution Limited by putting Payee Account No. TPNODIXXXXXXXXXXXX (Where XXXXXXXXXXXX denotes your 12 digit Consumer Account Number). For Example: if Consumer Account no. is 125456789101 then Payee Account No. would be TPNODI.125456789101@SC Code (11 digit) - 0158000214. You can also pay through Paytm/PhonePe/Google Pay/Amazon Pay/FreeKash App or Bill Desk/Paytm Gateway. Net Banking option available on Odisha Diacom/TPNODI Website. 3. Disputed amount is to be finalized on the outcome of the order of the appellate court and the applicable 4. ECS Option. 5. Date wise last 5 payments detail with component wise adjustment are shown in the bill. Meter id and Payments has been added in case of more than 5 payments from last billing cycle. 6. If by FY 2020-21. The TCS amount will be finalized after reconciliation. From FY 2021-22. TCS shall be levied based on collection.	
m. R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o. Current Total (i+j+k+l+m+n)	55,086.37		

Division Office: THE MANAGER (ELECT) BED, BARIPADA, MAYURBHANJ PIN 757001. Client Manager - Mr. Debashis Das. E-Mail: debashis.d@tpnodi.com, Contact No. 8093905527
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 Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD
 (AMRIGANI) BALASORE, ODISHA - 758019

True Copy attested

Deputy Collector, Judicial Collectorate, Mayurbhanj

Application for RTGS / NEFT for an amount of Rs. 54,569⁸⁰ vide Cash / Cheque number 000016 to be credited to Account number 1300124000000000 of Axis Bank Bank with IFSC Code UTIB000H274. Customers will be guided by the Terms and Conditions mentioned in the form. HDFC Bank will accept no liability for any consequences arising out of erroneous details provided by the Customer. N - N338232766198180
Request for MC / DD / RTGS and NEFT can also be placed using Netbanking

Bank Seal
21/12/1
For HDFC Bank

True copy attested

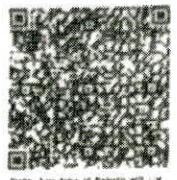

**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



BILL OF SUPPLY FOR ELECTRICITY

Customer Name DAS COLD STORAGE,
Address Details C/O-SRI GIRISH CHANDRA DAS
PALBANI BARIPADA
PINCODE 0
Mail Id abhisekh@gmail.com
Mobile No 9437037446

Rebate Date 04/01/2024
Due Date 08/01/2024
Consumer A/c No 124000000069
Consumer ID 31261000229
Old Consumer No.
Bill Number 521000001241849879
Bill Issue Date 01/01/2024
Bill Basis ACTUAL
Last Bill Issue Date 01/12/2023
Bill Month 2023/12



Scan Any type of Receipt with QR Code to check its authenticity. For more details visit www.tatapower.in

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO-INDUSTRIAL ACTIVITIES	Power Factor	0.9972
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	744
Section	ESO CHHANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165.000
DT No		Supply Voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Col. Meter No	
MRU No		ED Exemption	NO	Bill Period	01/12/2023 - 31/12/2023
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	31/1.0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA	Meter Rent Count	31/60

Meter Reading Details						
Parameter	Prev Reading	Current Reading	Diff	T.F. Loss	Total	
KVAh	1,206.7990	1,231.7850	24.9860	0.00	9,996.0000	
MD-KVA	0.0000	0.0000		0.00	0.0000	
KVAh	1,245.3250	1,270.3850	25.0600	0.00	10,024.0000	
MD-KVA	1.2064	0.1136		0.00	45.4400	
Timing Slot	Slot 1	Slot 2	Slot 1	Slot 2	Slot 1	Slot 2
DB Peak KVAh	61.6000	269.5050	65.0850	275.5350	4.0850	5.9400
DB Peak KVAh	61.1400	278.4090	45.8390	284.4090	4.0990	6.0000
DB Peak MD-KVA	0.0000	0.0000	0.0000	0.0000	0.00	0.00
Peak KVAh	785.3550	90.2450	794.2450	96.3200	8.8900	6.0750
Peak P.F. Adj.	874.8750	90.3100	823.7850	96.3900	8.8900	6.0800
Peak MD-KVA		0.0000	0.0000		0.00	0.00
DB Peak MD-KVA	0.1116	0.1120	0.1136	0.1044		0.00
Peak MD-KVA	0.1184	0.1124	0.1092	0.1056		0.00
KVAh		152.1200	152.9200		0.8900	9.00
KVAh Lead		6.6550	6.8850		0.2300	0.00

Due Date: 08/01/2024
(Immediate for Arrears)
Total Amount Payable
Rs. 41,106.00
Net Current Payment after Digital
Rs. 40,718.33

	Slot-1	Slot-2
Peak	06:00-14:00	18:00-00:00
OffPeak	14:00-18:00	00:00-06:00

Last Bill Amt(Rs.)	Pynt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount	
55,086.41	54,569.09	517.1	0.00	8.31	Before Rbt. Dt.(Rs.)	After Rbt. Dt.(Rs.)
41,105.98	0.00	0.00	0.00	0.00	40,718.00	41,106.00

Current Bill Details		
a Energy Charges	30,072.00	1. Bill Rev Adj(B)
Slab 1 - KVAH 10024@	3.00 30,072.00	Debit 0.00
		Credit 0.00
		2. Interest on SD(After TDS) 0.00
a 1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst) 41,105.98
b Incentive on TOD	-807.20	4. Rebate Allowable
c Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate -387.65
d Overdrawal penalty	0.00000	5. Net Current payment after Rebate 40,718.33
e Penalty for Fall In PF 0%	0.00	Digital Payment Rebate 0.00
f Power Factor incentive	0.00	6. Net Current payment after Digital 40,718.33
g Colony KVAh charge	0.00	7. Cross Subsidy Charges 0.00
h Load Factor Rebate/ Special Discount	0.00/0.00	8. Disputed Amount 0.00
i Electricity Charge	37,514.80	9. Last Rebate Allowed 517.1
(a-b+c+d+e-f+g+h)		10. ASD Claimed 0.00
j Electricity Duty (8%)	2,341.18	
k Meter Rent	1,000.00	
l Customer Service Charge	250.00	
m R.I. Surcharge	0.00	
n Tax Collection at Source	0.00	
o Current Total (i+j+k+l+m+n)	41,105.98	

Division Office Connect at **Connect us**
 THE MANAGER (ELECT) BED BARIPADA, MAYURBHANJ PIN-757061, Client Manager - Mr. Debashis Das, E-Mail - debashis.d@tpnodl.com, Contact No-8093095527
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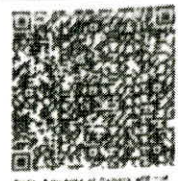
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 Collectorate, Mayurbhanj



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name BASU/OLD STORAGE
Address Details C/O-SRI GIRISH CHANDRA DAS
PALBANI BARIPADA
PINCODE 0
Email Id tabhisekh@gmail.com
Mobile No 9437037440

Rebate Date 06/02/2024
Due Date 08/02/2024
Consumer A/c No. 124000000069
Consumer ID 31261000229
Old Consumer No.
Bill Number 521000002241957041
Bill Issue Date 01/02/2024
Bill Basis ACTUAL
Last Bill Issue Date 01/01/2024
Bill Month 2024/01



Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO INDUSTRIAL ACTIVITIES	Power Factor	0.9964
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	744
Section	ESO CHAMPANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165.000
DT No		Supply Voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Old Meter No	
MRU No		ED Exemption	NO	Bill Period	01/01/2024 - 31/01/2024
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	31/1 0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA	Meter Rent Count	32/60

Meter Reading Details							
Parameter	Prev Reading	Current Reading		Diff	T.F Loss	Total	
KVAH	1,231,785.0	1,251,270.0		19,485.0	0.00	7,794.0000	
MD-KVA	0.0000	0.0000		0.0000	0.00	0.0000	
KVAH	1,270,985.0	1,289,940.0		19,555.0	0.00	7,822.0000	
MD-KVA	1,320.0	0.1020		0.1020	0.00	0.1020	
Timing Slot	Slot 1	Slot 2	Slot 1	Slot 2	Slot 1	Slot 2	
HT Peak KVAH	65.6850	275.5250	68.6600	280.3000	2.9750	4.8550	0.00
HT Peak MD-KVA	0.0000	0.0000	0.0000	0.0000	0.00	0.00	0.00
HT Peak MD-KVA	794.2450	96.3200	801.0350	101.1850	6.7900	4.8650	0.00
HT Peak MD-KVA	823.7650	96.3900	830.5800	101.2500	6.8150	4.8600	0.00
HT Peak MD-KVA	0.0000	0.0000	0.0000	0.0000	0.00	0.00	0.00
HT Peak MD-KVA	0.1136	0.1044	0.0932	0.0980	0.00	0.00	0.00
HT Peak MD-KVA	0.1092	0.1056	0.1020	0.0948	0.00	0.00	0.00
KVAH	152.9200	153.6000		0.6800	0.00	272.0000	
KVAH Loss	6.8850	7.0950		0.2100	0.00	84.0000	

Due Date: 08/02/2024
(Immediate for Arrears)
Total Amount Payable
Rs. 34,163.00
Net Current Payment after Digital
Rs. 33,839.09

Slot-1 Slot-2

Peak 06:00-14:00 18:00-00:00

OffPeak 14:00-18:00 00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount	
41,100.24	44,718.00	307.00	0.00	0.64	Before Reb. Dt.(Rs.)	After Reb. Dt.(Rs.)
34,162.45	0.00	0.00	-0.00	0.00	33,839.00	34,163.00

Current Bill Details		1. Bill Rev Adj(B)	
a Energy Charges	23,466.00		
Slab 1 - KVAH 7822@	3.00 23,466.00		
		Debit	0.00
		Credit	0.00
		2 Interest on SD(After TDS)	0.00
a 1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst)	34,162.45
b Incentive on TOD	-630.40	4. Rebate Allowable	
c Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate	-323.36
d Overdrawal penalty	0.00000	5. Net Current payment after Rebate	33,839.09
e Penalty for Fall in PF 0%	0.00	Digital Payment Rebate	0.00
f Power Factor incentive	0.00	6 Net Current payment after Digital	33,839.09
g Colony KvaH charge	0.00	7. Cross Subsidy Charges	0.00
h Load Factor Rebate/ Special Discount	0.00 / 0.00	8. Disputed Amount	0.00
i Electricity Charge	31,085.60	9. Last Rebate Allowed	387.65
(a-b+c+d+e+f+g+h)		10. ASD Claimed	0.00
j Electricity Duty (8%)	1,826.85		
k Meter Rent	1,000.00		
l Customer Service Charge	250.00		
m. R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o. Current Total (i+j+k+l+m+n)	34,162.45		

Division Office **Connect at** **Connect us**

THE MANAGER (ELECT) BED, BARIPADA, MAYURBHANJ PIN 757001, Client Manager - Mr Debasis Das, E-Mail - debasis.d@tpnodl.com, Contact No 893005527 www.tpnodl.com 1912 / 1800 345 6718

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**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name DAS COOLD STORAGE
Address Details C/O SRI GIRISH CHANDRA DAS
 PALBANI BARIPADA
 PINCODE 0
Email Id labhisekh@gmail.com
Mobile No 943703744b

Debit Date 11/03/2024
Due Date 11/03/2024
Consumer A/c No. 124000000069
Consumer ID 31261000229
Old Consumer No
Bill Number 521000003241073927
Bill Issue Date 01/03/2024
Bill Basis ACTUAL
Last Bill Issue Date 01/02/2024
Bill Month 2024/02



Area Details
Division BED BARIPADA
Sub-Division SDO RURAL
Section ESO CHHANCHA
DT No
Pole No
MRU No
Walking Sequence
Organization Type
Connection Type

Connection Details
Tariff Category ALLIED AGRO-INDUSTRIAL ACTIVITIES
Category Type HT
Contract Demand 165 KVA
Supply Voltage 11 KV
Own Transformer NO
ED Exemption NO
Date of Connection 01/01/2000
Security Deposit 2,92,354.33
Metering Side HT
Consumer Status Active
Transformer Rating 315 KVA

Supply and Meter Details
Power Factor 0.9868
Power ON Hour 696
Billable Demand KVA 165 000
Meter SI No NSC94514
Old Meter NO
Bill Period 01/02/2024 - 29/02/2024
Bill Days/Months 29/1 0000
Load Factor 0.0000
Meter Reading ACTUAL METER
Main Meter MF 400 00
Meter Rent Count 0000

Meter Reading Details						
Parameter	Prev Reading	Current Reading	Diff	T.F. Loss	Total	
KVAH	1,251,270	1,256,145	4,875	0.00	1,956,000	
MD-KWH	0.0000	0.0000		0.00	0.0000	
KVAH	1,269,940	1,294,860	24,920	0.00	1,976,000	
MD-KVA	1.4220	0.1008		0.00	40.3200	
Timing Slot	Slot-1	Slot-2	Slot-1	Slot-2	Slot-1	Slot-2
Off Peak KVAH	88,830	269,280	89,520	290,260	0.6900	0.9868
Off Peak MD-KW	0.0000	0.0000	0.0000	0.0000	0.00	0.00
Peak KVAH	801,030	101,185	803,030	102,410	2.0000	1.2250
Peak KVAH	830,580	101,290	832,610	102,460	2.0300	1.2350
Peak MD-KW	0.0000	0.0000	0.0000	0.0000	0.00	0.00
Off Peak MD-KVA	0.0632	0.0980	0.0348	0.0180		0.00
Peak MD-KVA	0.1020	0.0948	0.1008	0.0236		0.00
KVARH	153,600	154,000	400	0.00	40.3200	
KVARH Lead	7,0950	7,3800	2,850	0.00	160.0000	

Due Date: 11/03/2024
 (Immediate for Arrears)
Total Amount Payable
 Rs. 15,758.00
Net Current Payment after Digital
 Rs. 15,604.58

	Slot-1	Slot-2
Peak	06:00-14:00	18:00-00:00
OffPeak	14:00-18:00	00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj. (A)	Net Arrear(Rs.)	Before Rbt. Dt. (Rs.)	After Rbt. Dt. (Rs.)
34,163.09	33,639.00	323.36	0.00	0.73		
Curr. Bill Amt(Rs.)	DPS(Rs.)	Misc Charges	Prov. Adj. (Rs.)	Installments(Rs.)	15,605.00	15,758.00
15,757.52	0.01	0.00	-0.00	0.00		

Current Bill Details		1. Bill Rev Adj(B)	
a. Energy Charges	5,928.00	Debit	0.00
Slab 1 - KVAH 1976@	3.00 5,928.00	Credit	0.00
		2. Interest on SD(After TDS)	0.00
a.1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst)	15,757.52
b. Incentive on TOD	-134.00	4. Rebate Allowable	
c. Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate	-152.94
d. Overdrawal penalty	0.00000	5. Net Current payment after Rebate	15,604.58
e. Penalty for Fall in PF Avg	0.00	Digital Payment Rebate	0.00
f. Power Factor Incentive	0.00	6. Net Current payment after Digital	15,604.58
g. Colony KvaH charge	0.00	7. Cross Subsidy Charges	0.00
h. Load Factor Rebate/ Special Discount	0.00 / 0.00	8. Disputed Amount	0.00
i. Electricity Charge	14,044.00	9. Last Rebate Allowed	323.36
(a-b+c+d+e-f+g+h)		10. ASD Claimed	0.00
j. Electricity Duty (8%)	463.52	Message	
k. Meter Rent	1,000.00	The consumer shall be liable for disconnection on non-payment of bill due to the date after notice of disconnection is given.	
l. Customer Service Charge	250.00	RETURNS/REFUND payment can be made to TP Northern Odisha Distribution Limited by putting Payee Account No. TPNODLXXXXXXXXXX (Where XXXXXXXXXX denotes your 12 digit Consumer Account Number). For Example: If Consumer Account No. is 1234567891 then Payee Account No. would be TPNODL1234567891@SC Code (11 digit) UTB00CH274. You can also pay through Paytm/PhonePe/Google Pay/Amazon Pay/WhatsApp App or Bill Desk/Paytm Gateway (Net Banking option) available on Odisha Distribution TPNODL Website. 1. Disputed amount is to be intimated in the subject of the order of the respective court and the applicable 4 ECS Order 5 Date wise bill payments detail with consumer's consent will be adjusted and shown in arrears. 2. Billing cycle Payments has been advised in case of more than 5 payments from last billing cycle. 3. For FY 2024-25, the TCS amount will be increased after notification. From FY 2021-22, TCS shall be levied based on collection.	
m. R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o. Current Total (l+j+k+l+m+n)	15,757.52		

Division Office BARIPADA, MAYURBHANJ | PIN 747601 | Chief Manager: M.P. Debnath
 Telephone Nos: E-Mail: debnath.d@tpnodi.com | Contact No: 9693660627

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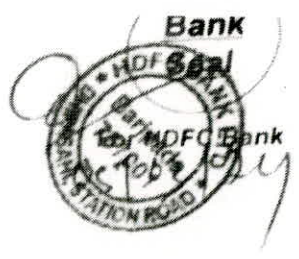
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Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD
 (ANUGAN, BALASORE, ODISHA)

True Copy attested

Deputy Collector, Judicial Collectorate, Mayurbhanj

Received application for RTGS / NEFT for an amount of Rs 15605/- ⁹² vide Cash / Cheque number 000019 to be credited to Account number TENOP124000000069 of Avis Bank with IFSC Code UTIB00CHAI4 Customers will be guided by the Terms and Conditions mentioned in the form. HDFC Bank will accept no liability for any consequences arising out of erroneous details provided by the Customer



Request for MC / DD / RTGS and NEFT can also be placed using Netbanking

UTR - N065242916397221

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**

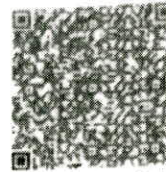


12400000069

BILL OF SUPPLY FOR ELECTRICITY

Consumer Name: ANSULI DEBRAJ
Address Details: C/O SRI GIRISH CHANDRA DAS
PAIBANI BARIPADA
PIN CODE: 0
Email Id: labhisekh@gmail.com
Mobile No: 9437037446

Rebate Date: 04/04/2024
Due Date: 08/04/2024
Consumer A/c No: 12400000069
Consumer ID: 31261000229
Old Consumer No:
Bill Number: 521000004241225743
Bill Issue Date: 01/04/2024
Bill Basis: ACTUAL
Last Bill Issue Date: 01/03/2024
Bill Month: 2024/03



Note: Any type of dispute with TPD should be addressed to payments@tpnodi.com or call 1800 345 6718

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO INDUSTRIAL ACTIVITIES	Power Factor	0.9802
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	744
Section	ISO CHHANCHA	Contract Demand	165 KVA	Bilable Demand-KVA	165.000
DT No		Supply voltage	11 KV	Meter SI No	NSC94514
Pole No		Own Transformer	NO	Col. Meter No	
MRU No		ED Exemption	NO	Bill Period	01/03/2024 - 31/03/2024
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	31/1.0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA	Meter Ref Count	34.60

Meter Reading Details							
Parameter	Prev Reading	Current Reading		Diff	T.F. Loss	Total	
KVAH	1,296,145.0	1,296,870.0		725.0	0.00	1,890.0000	
MD KVA	0.0000	0.0000			0.00	0.0000	
KVAH	1,294,880.0	1,299,700.0		4,820.0	0.00	1,928.0000	
MD KVA	1,522.8	0.0244			0.00	9.7600	
Slot 1	Slot 2	Slot 1	Slot 2	Slot 1	Slot 2		
Peak KVAH	89.4450	281.3550	70.0590	282.4650	0.7100	1.1100	0.00
Peak MD KVA	29.5200	280.2650	70.2250	291.3750	0.5950	1.1100	0.00
Peak MD KVA	0.0000	0.0000	0.0000				0.00
Peak KVAH	863.0350	102.4100	804.6750	103.6750	1.6400	1.2650	0.00
Peak MD KVA	832.6100	102.4850	834.3700	103.7800	1.7100	1.2950	0.00
Peak MD KVA	0.0000	0.0000	0.0000				0.00
Peak MD KVA	0.0498	0.0160	0.0244	0.0128			0.00
Peak MD KVA	0.1908	0.0236	0.0176	0.0164			0.00
Peak MD KVA	154.0000	154.4600		0.4600	0.00		184.0000
Peak MD KVA	7.3800	7.6150		0.2350	0.00		94.0000

Due Date: 08/04/2024
(Immediate for Arrears)
Total Amount Payable
Rs. 15,589.90
Net Current Payment after Digital
Rs. 15,438.51

Slot-1 Slot-2
Peak: 05:00-14:00 18:00-20:00
OffPeak: 14:00-18:00 08:00-05:00

Last Bill Amt(Rs.)	Prmt Rcd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount	
15,758.26	15,605.00	152.94	0.00	0.32	Before Rdt. Cr.(Rs.)	After Rdt. Cr.(Rs.)
Curr. Bill Amt(Rs.)	DPS(Rs.)	Misc Charges	Prvt Adj.(Rs.)	Installments(Rs.)	15,438.00	15,590.00
15,589.90	0.00	0.00	-0.00	0.00		

Current Bill Details			
a Energy Charges		5,784.00	
Slab 1 - KVAH	1928@	3.00	5,784.00
a 1 Green Tariff Premium(GTP)		0.00	
b Incentive on TOD		-145.20	
c Demand Charge / MMFC		8,250.00	
d Overdrawal penalty		0.000000	
e Penalty for Fall in PF 0%		0.00	
f Power Factor Incentive		0.00	
g Colony KvaH charge		0.00	
h Load Factor Rebate/ Special Discount		0.00 / 0.00	
i Electricity Charge		13,888.80	
(a-b+c+d+e-f+g+h)			
j Electricity Duty (8%)		451.10	
k Meter Rent		1,000.00	
l Customer Service Charge		250.00	
m R I Surcharge		0.00	
n Tax Collection at Source		0.00	
o Current Total (j+k+l+m+n)		15,589.90	
1. Bill Rev Adj(B)			
Debit			
Credit		0.00	
2. Interest on SD(After TDS)		0.00	
3 Total Current Bill(Aft Adj/Inst)		15,589.90	
4. Rebate Allowable			
Prompt Payment+Rural+Special Rebate		-151.39	
5. Net Current payment after Rebate		15,438.51	
Digital Payment Rebate		0.00	
6. Net Current payment after Digital		15,438.51	
7. Cross Subsidy Charges		0.00	
8. Disputed Amount		0.00	
9. Last Rebate Allowed		152.94	
10. ASD Claimed		0.00	

Division Office: THE MANAGER (ELECT) BED, BARIPADA, MAYURBHANJ PIN 757001. Client Manager: Mr. Debasish Das. E-Mail: debasish.d@tpnodi.com. Contact No: 8063005527

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Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD

JANUGANJ, BALASORE, ODISHA - 756019

CIN: U40109OR2021PLC035951 PAN: AAICT5123C TAN: BBNT01974A GSTIN: 21AAICT5123C1Z

True copy attested

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Collectorate, Mayurbhanj

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TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month: March - 2024

Date: 04-Apr-2024
12:30:04

Receipt No.: 35331704042404040001

Category: HT-AAJND

Division: BED BARIPADA

Sub Div: SDO RURAL

Section: ESO
CHHANCHA

Received with thanks from: DAS COLD STORAGE,

Amount (in figure): 15438.00

Amount (in words): (Rupees Fifteen Thousand Four Hundred and Thirty Eight Only)

Payment Mode: Cash

Amount Received Towards: ELECTRICITY CHARGES

Cheque/DD Details: (Payments through Cheque / DD is subject to realization)

Cheque/DD No: -

Cheque / DD Amount: -

Date: -

Bank: -

Received By: 119634

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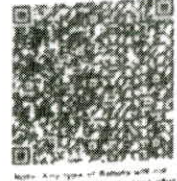

Deputy Collector, Judicial
Collectorate, Mayurbhanj



BILL OF SUPPLY FOR ELECTRICITY

Customer Name: ASHOK STORAGE
Address Details: C/O SRI GIRISH CHANDRA DAS, PALBANI BARIPADA, PINCODE 0
Email Id: rabhisekh@gmail.com
Mobile No: 9437037446

Rebate Date: 04/05/2024
Due Date: 08/05/2024
Consumer A/c No: 12400000069
Consumer ID: 31261000229
Old Consumer No.:
Bill Number: 521000005241353511
Bill Issue Date: 01/05/2024
Bill Basis: ACTUAL
Last Bill Issue Date: 01/04/2024
Bill Month: 2024/04



Note: Any type of Rebate will not be allowed for payments made after 10 days from Bill Date.

Table with 3 columns: Billing Details, Connection Details, and Supply and Meter Details. Includes fields like Division, Tariff Category, Power Factor, etc.

Meter Reading Details table with columns: Parameter, Prev Reading, Current Reading, Diff, T.F. Loss, Total. Includes rows for kWh, MD kWh, KVAh, MD KVA, etc.

Due Date: 08/05/2024 (Immediate for Arrears)
Total Amount Payable: Rs. 17,376.45
Net Current Payment after Digital: Rs. 17,201.45
Peak: 06:00-18:00 18:00-00:00
ONPeak: 14:00-18:00 08:00-09:00

Summary table with columns: Last Bill Amt(Rs.), Pymt Rcvd(Rs.), Rebate(Rs.), Cr. Sundry Adj.(A), Net Arrear(Rs.), Net Payable Amount. Shows current bill amount of 17,369.31 and net payable of 17,201.45.

Current Bill Details table with 10 columns (a-j) and 10 rows (1-10). Includes Energy Charges, Green Tariff Premium, Incentive on TOD, Demand Charge, etc.

Division Office: PALBANI BARIPADA, MAYURBHANJ PIN 751061, Client Manager - Mr. Debashis Das E-Mail: debashis.d@tpnodi.com Contact No: 8092005527
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Head Office: TP NOR IN ODISHA DISTRIBUTION LTD
JANUGANJ, BHASORE, ODISHA-750012
CIN- U40109OR2021PL1335951 PAN- AACI18123G TAN- BBN101974A GSTIN- 21AACI18123G1Z1

True copy attached

Signature

Deputy Collector, Judicial Collectorate, Mayurbhanj

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TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month: April - 2024

Date: 03-May-2024
11:39:21

Receipt No.: 33331703052404040002

Category: HT-AAIND

Division: BED BARIPADA

Sub Div: SDO RURAL

Section: ESO
CHHANCHA

Received with thanks from: DAS COLD STORAGE,

Amount (in figure): 17202.00

Amount (in words): (Rupees Seventeen Thousand Two Hundred and Two Only)

Payment Mode: Cash

Amount Received Towards: ELECTRICITY CHARGES

Cheque/DD Details: (Payments through Cheque / DD is subject to realization)

Cheque/DD No.:

Cheque / DD Amount:

Date: -

Bank:

Received By: 119634

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**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name DAS COLD STORAGE
Address Details C/O-SRI GIRISH CHANDRA DAS
 PALBANI, BARIPADA
 PINCODE 0
Email Id rabhisekh@gmail.com
Mobile No 9437037446

Rebate Date 05/06/2024
Due Date 10/06/2024
Consumer A/c No 124000000069
Consumer ID 31261000229
Old Consumer No.
Bill Number 521000006241486213
Bill Issue Date 01/06/2024
Bill Basis ACTUAL
Last Bill Issue Date 01/05/2024
Bill Month 2024/05



Note: Any type of Rebate will not be allowed for payments done after due date then Bill Cycle.

Area Details	
Division	BED BARIPADA
Sub-Division	SDO RURAL
Section	ESO CHHANCHA
DT No	
Pole No	
MRU No	
Walking Sequence	
Organization Type	
Connection Type	

Connection Details	
Tariff Category	ALLIED AGRO-INDUSTRIAL ACTIVITIES
Category Type	HT
Contract Demand	165 KVA
Supply Voltage	11 KV
Own Transformer	NO
ED Exemption	NO
Date of Connection	01/01/2000
Security Deposit	2,92,354.33
Metering Side	HT
Consumer Status	Active
Transformer Rating	315 KVA

Supply and Meter Details	
Power Factor	0.9861
Power ON Hour	744
Billable Demand-KVA	165.000
Meter SI No	NSC94514
Col. Meter No	
Bill Period	01/05/2024 - 31/05/2024
Bill Days/Months	31/1 0000
Load Factor	0.0000
Meter Reading	ACTUAL METER
Main Meter MF	400.00
Meter Rent Count	36/60

Meter Reading Details							
Parameter	Prev Reading	Current Reading	Diff	T/F Loss	Total		
KWH	1,267.0200	1,273.0600	6.0400	0.00	2,416.0000		
MD KW	0.0000	0.0000		0.00	0.0000		
KVAh	1,305.8900	1,312.0150	6.1250	0.00	2,450.0000		
MD KVA	1.5832	0.0220		0.00	0.0000		
Timing Slot	Slot-1	Slot-2	Slot-1	Slot-2	Slot-1	Slot-2	
Off Peak KWH	70.6800	283.6050	71.6050	284.9650	0.9250	1.3600	914.0000
Off Peak KVAh	70.8300	292.5400	71.7650	293.9150	0.9350	1.3750	924.0000
Off Peak MD-KW			0.0000				0.0000
Peak KWH	807.6900	105.0450	809.4950	106.5950	2.2050	1.5500	1,902.0000
Peak KVAh	837.3550	105.1850	839.6050	106.7300	2.2500	1.5650	1,926.0000
Peak MD-KW			0.0000				0.0000
Off Peak MD-KVA	0.0204	0.0164	0.0200	0.0164			0.0000
Peak MD-KVA	0.0360	0.0200	0.0220	0.0218			0.0000
KVAh		154.1250	155.1950		0.4700	0.00	188.0000
KVAh - Lead		8.0250	8.3400		0.3150	0.00	128.0000

Due Date: 10/06/2024
 (Immediate for Arrears)
Total Amount Payable
 Rs. -522.00
Net Current Payment after Digital
 Rs. -688.76

Slot-1 Slot-2
 Peak: 06:00-14:00 18:00-06:00
 Off Peak: 14:00-18:00 00:00-06:00

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj.(A)	Net Arrear(Rs.)	Net Payable Amount	
17,370.14	17,202.00	167.85	0.00	0.20	Before Reb. Dt.(Rs.)	After Reb. Dt.(Rs.)
Cur. Bill Amt(Rs.)	DPS (Rs.)	Misc Charges	Prov Adj. (Rs.)	Installments(Rs.)	-689.00	-522.00
-522.11	0.00	0.00	-0.00	0.00		

Current Bill Details		1. Bill Rev Adj(B)	
a. Energy Charges	7,350.00	Debit	0.00
Slab 1 - KVAh 2450@	3.00 7,350.00	Credit	0.00
		2. Interest on SD(After TDS)	-17,760.53
a 1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst)	-522.11
b Incentive on TOD	-184.80	4. Rebate Allowable	
c Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate	-166.65
d Overdrawal penalty	0.00000	5. Net Current payment after Rebate	-688.76
e. Penalty for Fall in PF 0%	0.00	Digital Payment Rebate	0.00
f. Power Factor Incentive	0.00	6. Net Current payment after Digital	-688.76
g Colony KvaH charge	0.00	7. Cross Subsidy Charges	0.00
h. LF Rebate/ Spi Discount / EBII	0.00 / 0.00 / 0.00	8. Disputed Amount	0.00
j Electricity Charge	15,415.20	9. Last Rebate Allowed	167.86
(a-b+c+d+e-f+g+h)		10. ASD Claimed	0.00
j Electricity Duty (8%)	573.22		
k Meter Rent	1,000.00		
l Customer Service Charge	250.00		
m R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o Current Total (i+j+k+l+m+n)	17,238.42		

Division Office Connect at **Connect us**
 THE MANAGER (ELECT) BED, BARIPADA, MAYURBHARJ PIN 757001, Client Manager - Mr. Babush Das. E-Mail - babusha@tpnodl.com. Contact No 8093005577
www.tpnodi.com 1912 / 1800 345 6718

Interest on security deposit @ 7.5% p.a. accrued for FY 2023-2024, has been adjusted in bill no 521000006241486213 (Generated for bill month: 2024-05) for Rs. 19,731.82 after deduction of TDS Rs. 1,973.00 and DPS on unpaid ASD Rs. 0.00 Net Interest Rs. 17,760.53 Balance ASD DPS is payable Rs. 0.00

1000 P... (Handwritten note)

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Force Copy attached (Handwritten note)

(Signature)

Deputy Collector, Judicial Collectorate, Mayurbhanj

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TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month : June - 2024

Date : 03-Jul-2024
12:44:27

Receipt No.: 33331703072404040001

Category : HT-AAIND

Division : BED BARIPADA

Sub Div : SDO RURAL

Section : ESO
CHHANCHA

Received with thanks from : DAS COLD STORAGE,

Amount (in figure) : 13263.00

Amount (in words) : (Rupees Thirteen Thousand Two Hundred and Sixty Three Only)

Payment Mode : Cash

Amount Received Towards : ELECTRICITY CHARGES

Cheque/DD Details : (Payments through Cheque / DD is subject to realization)

Cheque/DD No :

Cheque / DD Amount :

Date : -

Bank :

Printed By : 119634

Received By : 119634

Printed Date : 03-Jul-2024 12:44:32

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True copy attached

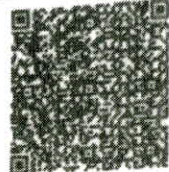
(12/29)
Deputy Collector, Judicial
Collectorate, Mayurbhanj



BILL OF SUPPLY FOR ELECTRICITY

Consumer Name : DAS COLD STORAGE,
Address Details : C/O-SRI GIRISH CHANDRA DAS
PALBANI, BARIPADA
PINCODE 0
Email Id : rabhisekh@gmail.com
Mobile No : 9437037446

Rebate Date : 05/08/2024
Due Date : 08/08/2024
Consumer A/c No. : 124000000069
Consumer ID : 31261000229
Old Consumer No. :
Bill Number : 521000008241784942
Bill Issue Date : 01/08/2024
Bill Basis : ACTUAL
Last Bill Issue Date : 01/07/2024
Bill Month : 2024/07



Note: Any type of Rebate will not be allowed for payments date after due date this QR Code.

Area Details		Connection Details		Supply and Meter Details	
Division	BED BARIPADA	Tariff Category	ALLIED AGRO-INDUSTRIAL ACTIVITIES	Power Factor	0.9776
Sub-Division	SDO RURAL	Category Type	HT	Power ON Hour	744
Section	ESO CHHANCHA	Contract Demand	165 KVA	Billable Demand-KVA	165.000
DT No		Supply Voltage	11 KV	Meter SI No.	NSC94514
Pole No		Own Transformer	NO	Col. Meter No.	
MRU No		ED Exemption	NO	Bill Period	01/07/2024 - 31/07/2024
Walking Sequence		Date of Connection	01/01/2000	Bill Days/Months	31/1.0000
Organization Type		Security Deposit	2,92,354.33	Load Factor	0.0000
Connection Type		Metering Side	HT	Meter Reading	ACTUAL METER
		Consumer Status	Active	Main Meter MF	400.00
		Transformer Rating	315 KVA	Meter Rent Count	38/60

Meter Reading Details										Due Date: 08/08/2024 (Immediate for Arrears)	
Parameter	Prev Reading	Current Reading	Diff	T.F. Loss	Total					Total Amount Payable Rs.	14,729.90
CUM. kWh	1,278,509.0	1,280,460.0	1,951.0	0.00	1,951.0					Net Current Payment after Digital	Rs. 14,585.94
CUM. MD kWh	0.0000	0.0000	0.0000	0.00	0.0000					8:00 to 16:00 - Solar Hours 16:00 to 18:00 - Normal Hours 18:00 to 00:00 - Midnight - Peak Hours 00:00 to 08:00 - Next Day - Normal Hours	
CUM. MD KVA	1,315,530.0	1,319,569.0	4,039.0	0.00	4,039.0						
CUM. MD KVA	1,620.4	0.0148	0.0148	0.00	0.0148						
Timing Slab 1											
Normal kWh	71,850.0	286,000.0	214,150.0	0.2750	1,305.0	0.30	5.20	110			
Normal KVAh	72,090.0	295,055.0	222,965.0	0.2800	1,355.0	0.00	0.40	112			
Normal MD kWh	0.0000	0.0000	0.0000	0.00	0.00	0.00	0.00	0			
Normal MD KVA	0.0112	0.0132	0.0020	0.00	0.00	0.00	0.00	5.8			
Timing Slab 2											
kWh	811,019.0	107,568.0	-743,451.0	1,250.0	1,115.0	0.00	4.40	500			
KVAh	848,730.0	107,685.0	-741,045.0	1,260.0	1,140.0	0.00	4.00	500			
MD kWh	0.0000	0.0000	0.0000	0.00	0.00	0.00	0.00	0			
MD KVA	0.0144	0.0142	-0.0002	0.00	0.00	0.00	0.00	5.8			
KVAh	155,510.0	155,885.0	375.0	0.3650	0.10	0.00	0.00	154			
KVAh	8,700.0	8,965.0	265.0	0.2500	0.10	0.00	0.00	114			

Last Bill Amt(Rs.)	Pymt Rcvd(Rs.)	Rebate(Rs.)	Cr. Sundry Adj. (A)	Net Arrear(Rs.)	Net Payable Amount	
13,400.87	13,263.00	137.49	0.00	0.30	Before Rbt. Dr. (Rs.)	After Rbt. Dr. (Rs.)
Curr. Bill Amt(Rs.)	DPS (Rs.)	Misc Charges	Prov. Adj. (Rs.)	Installments (Rs.)	14,586.00	14,729.00
14,729.36	0.00	0.00	-0.00	0.00		

Current Bill Details			
a. Energy Charges	4,842.00	1. Bill Rev Adj(B)	
Slab 1 - KVAH 1614@	3.00 4,842.00	Debit	0.00
		Credit	0.00
		2. Interest on SD(After TDS)	0.00
a. 1 Green Tariff Premium(GTP)	0.00	3. Total Current Bill(Aft Adj/Inst)	14,729.36
b. Incentive on TOD / TOD Surchg	0.00 / 0.00	4. Rebate Allowable	
c. Demand Charge / MMFC	8,250.00	Prompt Payment+Rural+Special Rebate	-143.42
d. Overdrawal penalty	0.00000	5. Net Current payment after Rebate	14,585.94
e. Penalty for Fail in PF 0%	0.00	Digital Payment Rebate	0.00
f. Power Factor Incentive	0.00	6. Net Current payment after Digital	14,585.94
g. Colony KVAh charge	0.00	7. Cross Subsidy Charges	0.00
h. LF Rebate/ Spl Discount / EBILL	0.00 / 0.00 / 0.00	8. Disputed Amount	0.00
i. Electricity Charge	13,092.00	9. Last Rebate Allowed	137.49
(a-b+c+d+e-f+g+h)		10. ASD Claimed	0.00
j. Electricity Duty (8%)	387.36	Message	
k. Meter Rent	1,000.00	The consumer shall be liable for documentation on non payment of all outstanding arrears of previous bills by due date. After notice as per section 56(1) of the Electricity Act 2003, 2. Cheque/Draft is to be issued in favour of TP Northern Odisha Distribution Ltd. RTGS/NEFT/PS payment can be made to TP Northern Odisha Distribution Limited by putting Payee Account No. TPNODXXXXXXXXXXXX (Where XXXXXXXXXXXX denotes your 11 digit Consumer Account Number). For Example: If Consumer Account No. is 12345678910 then Payee Account No. would be TPNODL12345678910 IFSC Code (11 digit) : UTBOCC074. You can also pay through Paytm/PhonePe/Google Pay/Bankapp/ Paytm/State Bank App or SBI SudoPaytm Gateway (Post Banking option) available on Odisha Discom/TPNOD Website. 3. Disputed amount is to be settled on the outcome of the order of the respective court and be applicable. 4. ECS Option 5. Date wise last 5 payments dated with counterpart was adjustment any shown in arrears/ balance sheet. Payments has been credited in case of more than 5 payments from last billing cycle. 6. For FY 2020-21, the TDS amount will be returned after reconciliation. From FY 2021-22, TDS shall be settled based on collection.	
l. Customer Service Charge	250.00		
m. R.I. Surcharge	0.00		
n. Tax Collection at Source	0.00		
o. Current Total ((j+k+l+m+n))	14,729.36		

Division Office : THE MANAGER (ELECT) BED, BARIPADA, MAYURBHANJ PIN-757001, Client Manager - Mr. Debasish Das, E-Mail - debasish.d@tpnodl.com, Contact No 893085527
Connect at : www.tpnodi.com
Connect us : 1912 / 1800 345 6718

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Available in English and Odia on Google Play Store and App Store
Page 1/2
For Details log on to our website www.tpnodi.com. Alternatively you can call at 1912/1800-345-6718.
Head Office: TP NORTHERN ODISHA DISTRIBUTION LTD
CIN: U40109OR2021PLC035951 PAN: AAIC15123C TAN: BUNT91974A GSTIN: 21AAIC15123C1Z

True copy attested

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TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata Power & Odisha Government Joint Venture)

Registered & Corporate Office: Januganj, Remuna Golei, Balasore - 756019, Odisha, India

PAYMENT RECEIPT

SC No.: 124000000069

Bill Month: July - 2024

Date: 05-Aug-2024
15:31:28

Receipt No.: 33331705082404040003

Category: HT-AAJND

Division: BED BARIKADA

Sub Div: SDO RURAL

Section: ESO
CHHANCHA

Received with thanks from: DAS COLD STORAGE,

Amount (in figure): 14586.00

Amount (in words): (Rupees Fourteen Thousand Five Hundred and Eighty Six Only)

Payment Mode: Cash

Amount Received Towards: ELECTRICITY CHARGES

Cheque/DD Details: (Payments through Cheque / DD is subject to realization)

Cheque/DD No.:

Cheque / DD Amount:

Date: -

Bank:

Printed By: 119634

Received By: 119634

Printed Date: 05-Aug-2024 15:31:32

This is a computer generated receipt, so signature is not required.

True copy attested


**Deputy Collector, Judicial
Collectorate, Mayurbhanj**



